THE BUDGET (GENERAL), 1985-86 GENERAL DISCUSSION—Contd.

SHRI JASWANT SINGH (Rajasthan): Madam Deputy Chairman, the Budget for 1985-86 was anticipated with anxiety because it has ascertain contextual relevance which is not ordinarily attributed to Annual Budgets. That contextual relevance was an account of the fact a new Government had been voted into power. There have been certain utterances before the voting into power of this new Government. We were expecting that with this Budget, the economic philosophy, the resultant fiscal policy, and in-as much as these are inseperable from the pirotitical philogophy and, therefore, the political contours of the real identity of this Government, that would be revealed through the medium of this Budget.

There was yet another aspect to this Budget which was its coincidence with the launching of the Seventh Five Year Plan. Various adjectives have been used to describe this Budget not only by the speakers in this House and the other House but also in the media. I find it somewhat difficult to classify Budgets as good, as dynamic as breath-taking etc because this is an exercise which should be divorced from any rhetoric and removed from all adjectives which really convey nothing.

I feel, Madam, that in my attempts at now commenting or putting across what I feel about this Budget we have to adopt certain as far as possible, objective criteria. Those objective criteria are determined, in my attempts to comment upon this Budget, by answering what are the problems facing the country. It is not as if there would . be a significant or great deal of difference between ambulation of the problems facing the country but, quote merely because the author has been across the point rather succinctly and well. Therefore, I quote: "That the main problem is the mobilisation of* resources and bringing about stntctural changes to accelerate the rate of growth of economy to make the country strong and independence meaningful to the people at large and to give content and direction to India's independence".

Madam, the Approach Paper Seventh Five talked about Year Plan food, work, productivity. Therefore, when one attempts to talk comment upon this Budget, one has to take a line judges, or attempts to judge, what is being done By that criteria; how far does the Budget harmonise with the objectives which the Government has itself pronounced as. the problems facing the country - We then have to look at the Bidget as an instrument of fiscal policy to achieve those -objectives.

At the very beginning. Madam Deputy Chairman I would like to say that I think the most singular distinction of this Budget is its ability to' break free from the tyranny of *suitus quo*, and when I refer tothe ability *to* break free from the tyranny of *stains Uno* I am not judging merely by the simplistic yardstick of what has been done to direct taxes or what has been left undone. If we have broken from the tyranny of the *status quo* and yet there is disquiet in my mind, I would request the hon. Minister to understand that that disquiet arises on some very crucial questions which have been thrown up merely because you have attempted to break free from the *status quo*

What, Madam, is the sectoral situation with which the country is faced? The GDP in the current year is 4 per cent while the growth of population is 3 per cent. The per capita income ire the Sixth Plan period would have increased by just about 3 per cent which means it is just keeping pace with growth 'of population. Agricultural production which increased by 13.8 per cent in 1983-84, for which there are certain specific reasons has gone up only by 1 per cent in 1984-85. The rate of growth of foodgrains has reached

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its plateau and on Government's own admission 'negligible'—'negligible' is your has been word—during the current financial year. The compound rate of growth therefore works out to 3.5 per cent. The industrial sector has failed to reach in growth target fixed-by the Planning Commission in each of the last three Plans. The infrastructure— the Government has itself admitted— is one of the disquieting features inasmuch as the performance in this sector with the pace of addition in new power generating capacity in 1984-85 has slowed down. Inflationary pressure, which is certainly of the significant achivements both of the previous Government as also the previous Finance Minister. continues to be in single digit and that is a matter which is reassuring and at the . same time creates in its own wake a question which needs to be answered. External environment for resource mobilisation is not very encouraging and here, because my time is limited, I would not quote what the Govern-0.1 has itself said; but it has talked about invisibles becoming more difficult. Inflows from non-residents also, on account of dollar hike interest rate being and higher outside etc., have become more difficult. The sum total being that environment for resource mobilisation is becoming much more difficult. Now this being sectoral situation, it is in thie context that the Budget is presented. Further the con-1 text of the Budget is of 38 crore or 380 million Indians who do not get food twice. Yet another context is that the resource gap in the Seventh Five-Year Plan is to the extent of "Rs. 40,000 crore. Yet another aspect deservunderlining is. that agricultural production in the country, which is cyclical has reached yet another plateau and we are not likely to see * growth which we witnessed earlier in cyclical form in agricultural produc-. tion. Therefore unfortunately, the launching of the Seventh Five-year Flan-ft is admitted-and Budget-making has coincide^ withh the Plateau of agricultural production. The nexus between agriculture and industry in Indian economy is very close. It is established that industrial rises those years in which production agricultural production has risen. Therefore if agriculture has reached a plateau, then the targeted requirements of industrial production of around 8 per cent with industry in the state in which it is of ob-solescence, of obsolete technology, of high cost combined with the plateau in agriculture, raise questions and it is with that vardstick that we have to examine this Budget.

On some of the other non-develop mental expenditure, the Government itself has talked about, Defence, sub sidies and interest constituting about 75 per cent of the non-developmental expenditure. We have therefore, come a full circle in resource gathering. resource mobilisation. The Govern ment had, little option, as Prof. Rai Krishna put it that there was littlchoice on account of remorseless in creases, because expenditure in creased by 18 per cent, defence ex penditure by 15 per cent Central sub sidy by 12 per cent interest on debt' by 21 per cent and salaries—T5 per cent per year. Now, it is the combination of these challenges, these criteria these factors which were the background in which this Budget has been presented to the country.

What has been the Government's response was firstly hinted at by the Prime Minister in certain vague statement that we will usher in a new era. Broadly and at its most macro level, what the Government has done in the face of these challenges is to play with the 3 per cent of the revenue cake, which is the direct tax portion. The major effort into reform of the Indian fiscal system has been concen-trated on direct taxes. Direct taxes contribute 3 cent to . revenue.

Direct taxes are paid by four million Bv themselves the reforms which have taken place are welcome. Direct tax reforms are welcome. These are reforms which our Party has been advocating. Indeed, we have incorporated them in our manifesto. But we did not stop short merely at these re-Because these reforms in regard to forms direct taxes relate only to four. million Indians and the balance of 746 million Indians are left outside the wake of these reforms. (Interruption) we are today about 75 crores. What has the Government done for them.

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Instead of increasing the Plan outlays, the Government have actually cut down Plan allocations. The allocation for petroleum has gone down from Rs. 3,127 crores to Rs. 3.085 crores: fertiliser—from Rs. 579, to Rs. 544 crores; coal and lignite—from Rs. 1117 crores to Rs. 997 crores and the allocation for drugs and pharmaceuticals has gone down from Rs. 66 crores, to Rs. 51 crores. itself this is a shaving down of Plan allocations on items which are of vital importance not only for these million Indians, but to the entire segment of 746 million Indians. This creates dis turbance and doubt. Not as much however. As the curtailing of alloca-" tion in regard to antipoverty programmes. The figures about anti-poverty programmes are very disturbing and revealing. H call them anti-poverty because they relate to that programmes section of the Indian population which comprise the balance of this 746 million.

The allocation for Scheduled Castes and Scheduled Tribes has been reduced from Rs. 71 crores to Rs. 42 crores: for housing from Rs. 84 crores to Rs. 30 crores; NREP—howsoever unsatisfactory it may have been,—from Rs. 236 crores to Rs. 230 crores, for Khadi brojB Rs. 134 crores to Rs. 115 crores, for selfemployment programmes for the unemployed; from Rs. 149 educated crores to Rs. 65 crores; for desert development a measly sum at Rs. 10 crores was allotted last year

and this has further been reduced to Rs. 6 crores; dairy from Rs. 90 crores to Rs. 88 crores; agricultural financial institutions from Rs. 297 crores to virtually half, to Rs. 155 crores; rural water-a marginal increase from Rs. 293 crores to just Rs. 300 crores; IRDBrfrom Rs. 214 crores to Rs. 215 crores.

These are programmes', Madam, which directly relate to those 746 million. Without taking into account the fall in he purchasing value of the rupee, if, between 1984-85 and 1985-86. which is the current year, there has been a reduction in each of these items, then there has been a reduction in absolute terms, but there has been a reduction in relative terms also because of the fall in money value. This is what disturbs The Plan allocation has somewhat increased and this is around Rs. 18,500 crores, which is a rise of about 6 per cent, if my statistics and percentages are right, whereas non-Plan expenditure, -.. about which there is an admission by the Finance speech Minister in his that nonexpenditure development has gone up and that this would be curtailed,—is near Rs. 24,000 crores, which actually about reflects a rice of about 23 per cent.

Therefore, the basic difficulties which we face in assessing the Budget- are on account of structural imbalances and conceptual disharmony in this document. There is a right identification of the ills afflicting the Indian economy. Whereas the identification of the ills is right—in whatever minority 1 may be I state that—the remedies-applied are'timid, the remedies applied do not go to the needed extent in . following the logic of the identification of the ill*.

There is a statement by Finance Minister in his speech that he does not believe any more that fiscal reforms can he used as an instrument for bringing about social equality. 1 will go on now to say that the reverse is also equally applicable. If fiscal refeifm can-not bring social equality, fiscal •rni'sr-

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form can certainly create social inequality and this comes to light not only by the examples that I have earlier given but by my now highlighting some of the enigmas of the remedies that the Govt." have suggested and . which face us.

As I started by 'saying there has been rationalisation of direct taxes which relate only to the 3 per cent of the revenue and only a miniscule fraction of the Indian population. Even in the rationalisation of direct taxes I am unable to, understand why when in the preamble to the Gift Tax Act it is stated that the Gift Tax Act is specifically promulgated so as to prevent people attempting to defeat the provisions' of estate duty. You remove estate duty, but you leave Gift Tax Act there.. The two Acts are interrelated and I am unable to find a • rationalisation for this.

One of the pronouncements made before these measures were known was that a reform of direct taxes would be undertaken so that black money is eliminated. Now, however, unconvinced, I may' be on the subject I find yet another enigma in direct taxes concept. One single source which generates the maximum amount of black money is the capital gains tax. Whereas other items have been played with, capital gains tax is left where it is. ft is because of-that that I say that whereas you have taken the right step, you may nave moved in the right direction as far as direct tax reform is concerned, you Have not followed the logic inherent' in the remedies that you have yourself suggested.

The greatest difficulty that I find with this budget is in the treatment of the indirect taxes. Indirect taxes contribute 78 per cent of tax revenue. They add as much as 36 per cent to, in certain cases 60 per cent of the cost of

products. It is indirect tax which cause even the poorest of the poor who may not be earning more than three to four rupees a day has, to pay an invisible tax amounting to as much as 7 per cent of his earnings. This is all of the on account of the incidence indirect Madam, the Govern taxes. ment have left the field of indirect taxes untouched. The chief resource raising device that they have employed is Rs. 620 odd crores on petroleum duct. As a commentator the though other day remarked, the impost is Rs. .620 oild crores, far as the citizen is concerned, by curious alchemy it will actually result in a thousand crore of rupees being taken out of his pocket. Then there is a two per cent hike on 68 items of excise duty, which are mostly intermediate The difficulty goods. with the excise hike on goods is that it immediately leads to an inflationary situation because prices tend ri'.se. There is 6&e" in' colhmercial vehicles, gathering resulting in of certain which a amount immediately rectollect. cannot There is then a hike in cement, vegetable oils, bidi, etc. Now combined with railway of Rs. 465 crores, there is going to be a total resource mobilisation of around Rs. 1700 to 1800 crores. This entire 17-18 hundred crores resource mobilisation indirectly-not directly—is going to result in making things i will just come to my more expensive, difficulties about the inflationary situation and related' to that, why I feel, there is difficulty with inflation. I would be happy if the Minister sets at rest the doubts that arise in our minds. But before T go on to that, however, I would like to say that one of the avowed objects of the Budget and the policy announced by the Government enhancing and encouraging industrial Industrial production. products where industry is obsolescent, where cost-output ratio is as high as it is with us cannot encouraged, will not get the impetus that you need to give if you keep on raising indi-

My next difficulty, as far as the Budget is concerned, arises on the inflationary aspect. As I said, we are starting the Seventh Plan with a resource gap of Rs. 40 thousand cror- . es. There is yet another five year plan—the Defence Five Vear Plan— about which nothing is spoken here. The Defence Five Year Plan is also being launched with the Seventh Five Year Plan. In that the figures needed for the Defence Five Year Plan are also in the region of Rs. 35--40 thousand crores. That is over ana above the resource gap of the Seventh Five Year Plan. ' We have witnessed a deficit financing of Rs. 3900 crores in the last year. And there is an open, above-board deficit of around Rs. 3100 crores in the current'year, Bank credit to Government and Government borrowings which are, what I call, aobve-theline deficits, will be around Rs. 5,100 crores. Now in the face of all these, and I cannot get away from the figures when I talk about them, what the Government has done is to reduce direct taxes which by nature are deflationary. Money taken out of my pocket and put into the Government's pocket prevents me from spending on what I like. When I have more money, the direct tax reform now makes me think I am going to buy more bp.oks, or spend more on my children, or if I feel inclined, I may spend more on my whisky. But the Central idea is to spend more. This direct tax reforms has not been linked with savings. If there had been a simultaneous encouragement to savings, then the inflationary push would have been contained. This direct tax reforms therefore will result in demand pull. The indirect taxes of the kind of hike in railway freight and duty on cement etc. will make things more costly and will result in cost push. But, Madam, who is going to be affected? All those middle class beneficiaries of the direct tax reform and all the remaining of the 746 million Indiana,

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Madam, I appreciate the time constraint, but I "will just take two

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three minutes more. My 'next fficulty is about debt servicing an i the balance of payment situation. I will take a minute on this because it is an aspect which I believe somehow the other speakers have nol been covering. Now an Idea of the magnitude of the total debt servicing that the country is faced with today oar be had only in the light of the fa* that public internal debt toofay is i the region of Rs. 120 thousand cro eg. debt service burden can

seen from the data made availabl by World Bank, on which I will not take the time of the House ex cept to read out just one OF two pot tio.ns. "India's debt service ratio..,.

.." which is roughly estimated at 11 per cent now and which is a reason ble and manageable figure., "may g up to about 29 per cent In 1985-86. This is very disturbing because this . kind of debt servicing ratio of 28 per cent—these figures are not figures of my making; it Is a World Bank study—is a exceedingly high ratio. But as if that is."

In the event however that exports do nol pick up in 1985-86 the "dated service ratio, will go up to 35 per cent by the end of the Seventh Five Year Plan". Now I would like to take this opportunity to say that The "debt service ratio which is about 11 to 12 per cent, at the most upto 20 per cent is conservative and' manageable ratio. But when we talk of 29 per cenl in 1985-86 and a possible 35 per cent by the end of the Seventh Five Year Plan, it is a very disturbing aspeel. And there is verylittle In the Budge which encourages me about export promotion. The IMF loan which wa taken by India in 1981 is going to come up for repayment,, and that is also, going to compound our difflcul ties. From, here, where will we go I am going to conclude now, Madam

I cannot help but re-emphasize that this budget is a shift, is certainly a break, from the tyranny of the

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past, but it falls to emphasize agricul ture which is the backbone of this country, it fails to speak with the kind of concern that is necessary in the Indian context far the poor of this country.—the budgetary figures themselves speak it—it fails to meet the requirements of the time and an anti-poverty programme. I am gravely disturbed about the debt service position and I am gravely disturbed about the possible isflationary aspect of this budget.

I will conclude, Madam, by giving just two or three proposals to the honourable the Finance Minister. Please reform indirect taxation. You have moved m the right direction. But if you do not reform indirect taxation, the result is going to be inflation, the result will not be a boosting of industrial production, the result is going to" be a boosting of our exports. Please reduce the capital output ratio of Indian industry. Unless you reduce the capital output ratio, Indian industry is not going to become competitive. Today the capital output ratio in the country is exceedingly high. Please consider reduction of the high cost that is being borne by the Exchequer on the storage of foodgrains Currently the country stores huge amounts of foodgrains. Why should we continue to keep capital locked up and lose so much interest on it?, Please reduce non-developmental expenditure. Rationalise Defence.

I would conclude, Madam, by saying what I amid in the debate which followed the Presiden's Address to the two Houses. I had occasion then to mention that the Government's' articulation of its concern for the poorest of the poor in this country is not convincing it does not exist. I had then taken the opportunity to quote Mahatma Gandhi who had said—not his exact words but words to the effect—that "Whenever you are faced with ia dilemma, try and recollect the

lace of the poorest, of the lowliest Indian that you may have apply* this standard, this vardstick. What are your policies are going to do * to that poorest of poor Indian. Is it going. to revive his spirit. it going to make feel more is Indian?" I find very great diff ty, when I yardstick to this budget, of apply that convinced the Government has being thought of the poor, has thought of those 740 million who remain unaffected bv whatever you may have done" for direct taxes That is my single greatest objection to this budget. Thank you, Madam.

THE DEPUTY CHAIRMAN: I would like to inform the House that the Minister a? State for External Affairs, Shri Khursheed Alam Khan, will make a satement today at 3..'JO regarding" the missing official of the Soviet Embassy, Mr. Igor Gueja, Now, Mr. Anand - Sharma(7nterfwptions>..

SHRI ANAND SHARMA (Himachal Pradesh): Madam Deputy Chairman, I rise here to support the budget which has been presented by the Finance' Minister.

THE DEPUTY CHAIRMAN: Would you like to come and speak from the place where there is a mike—one seat ahead? I think it will make a difference (Interruptions)

SHRI ANAND SHARMA: Madam, in my opinion this budget is innovative and courageous, with a very bold approach to bring about the much-needed departure in view of the mood of the nation which is one - of optimism ' and self-confidence. The budget reflects this new mood. The Prime Minister had made a promise, a commitment, to the people to prepare, to equip the nation for the 21st century so that India moves Ahead at a fast pace and is able to find its rightful place in the comity of nations. The 21st century is not very far from us. We are all fully

aware of the revolution of high technology and electronics which has The prioovertaken the world. riorities have been very rightly cho-We cannot afford to lag behind. We cannot afford to miss this revolution. The Prime Minister had said, and I quote;

productivity, "Improvement in absorption of modern technology and fuller utilisation of capacity must acquire the status of a national campaign."

And that is exactly what the Finance Minister has tried to do by his budgetary proposals. I am sure he has tried to ensure that it invigorate the economy, it will stimulate growth, which alone can ensure the progress and development of the country and the people.

It also express the Government's commitment to development, And the most distinctive feature of this Budget is that the benefits percolates to all sections. There is not even a single section which has not been benefitted by it. The empoloyees, the firmers the wage-earners, the industrial workers, the tax-payers, all the sections have benefitted from this Budget. This is the most distinctive feature.

if we have a look at the Budget. when we talk of a change, this change is very lauch within the framework of continuity, continuity of the timesected policies, those policies which industrial and agricultural grawth as the nucleus and promotion of employment and reduction of pove ly as the goals. It s within the framework of these policies that a change has to be brought about.

We should have an honest appraisal of the economy. We have heard during the course of the Budget speeches from our friends in the Opposition, who have presented a very dismal picture in the last few days. When they talked about the health of the economy they tried to show as if there was very small productivity which this nations had achieved, that the achievements were insignificant and the targets had not been achieved. I think this is not an honest appraisal of the health our economy. In my opinion, our economy. is in a very sound health. We have achieved foodgrains production of 151 million tonnes. It is expected to be 153 million tonnes today, this year. The power generation has gone up 13.6 per cent, and it is expected to increase by 50 per cent this year itself with an addition of 14,000 raw more. The production of coal has gone up. The irrigation facilities have increased. Our esteemed friend who spoke before me just very fact that India has voluntary mentioned about the IMF loan. The stopped drawing from the IMF loan scrapped the loan, speaks of the health of the e onomy. Had the economy been in a had shape, the Finance Minister or the Government of India would not have done this.

And also related to the health of the economy are the inflation rate, the price increase, the industrial growth of the national income. Today our industrial growth is 7 per cent. The growth in national income has gone up by 4 per cent. Today it stands at more than 11 per cent. Similarly, the inflation has come down to 4 per cent. It has not only been contibut is being consistently brought down. Madam. Deputy Chairman, those who talk about it they forget the dismal picture when [Shri Anand Sharma]

they were given an opportunity to handle the nation's economy how infiation had swelled: and how the ecotlomy was derailed. That was a period of anxiety- a period of stagnation. And to . put that economy hack on rail, to bring down that inflation, and to ensure the industrial growth—wheje it had once reached almost a cipher—zero Is" no mean achievement at all. This nation has legistered achievements in all fields, he it science and technology agriculture or industry. I would not like to go into the details. This cannot be denied by anyone. Even all our friends on the other side knew that since- the day we attained Independence, this nation has made giant strides. The credit for that definitely goes to our farmers, engineers end industrial workeis. BLt, at the same time, it is also due to the policies and programmes of .the Government and of Congrats.

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Fortunately India had for most of the years after Hadependen -the pragmatic leadership of Pandit Jawa-harlnl Nehru the dynamic . leader-of Mrs Gandhi and today the leadership of Shri Rajiv Gandhi.

Madam. it' is very unfortunate that our friends on <he opposite side always refuse to accept. these achievements. Whenever they! snoak on any subject, be it budget or any other matter they, will always belittle these achievements I am yet to fir.! an sion, when they will come forward and acknowledge what this nation has achieved. I am not the one who says that there, is no scope for further improvement. There is always a scope for improvement. And that is what we are striving for; and that is what the Congress GoYernment is determined to do. It is most unfortunate if any friends in the Opposition dis-own the achievements we have made. They create an atmosphere of

cynicism. If this impsession is allowed to be created that this nation has not progressed and developed, it will add to the cynicism and it will not benefit this fiation of the posterity, All these achievements which are - enough to make any Indian proud, have been a result of timetested policies and the leadership which inspired the national effort. These policies had been evolved during the course of freedom struggle. The path of progress was chosen at that time. But today questions are put about the ideology and policies of the Congress Government.

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Let me remind my friends that it was at the time when the people of India wera fighting to liberate this nation from the shackles of slavery, it was then that Mahalma Gandhi and Pandit Nehru realised the hopes and asirations of the Indian people. They understood the needs of the Indian people and they evolved a policy. After independence, the Congress has redeemed that pledge, the pledwge to ensure social and economic justice to the people of India. If we look at the steps which have been taken ever since independence, Pandit Nahru gave (he concept of planned development. And it is for anyone to see what we have achieved through out Five Year Plans. He gave the concept of a mixed economy. He allowed both the public sector and the private seoor to develop. And we can, see that the. public sector, too, has made a very imporant contribution in the nation'i development. All these steps were being taken to ensure socioeconomic justice to the people of India because die identification of the Congres and its leadership with the poor people was total and complete. I can cite various reforms which tins nation has seen, be it the land reforms, be it the abolition of jagirdari or zamindari, abolition of privy purses or the nationalisation of banks or the 20-point programme of our late departed leader Shrimati Indira Gandhi. They speak of the commitment of the Congress to uplift the poor and downtrodden millions of India. They prove the 'credentials of the Congres whose identification with the India* people has always been total. That it why

I say that the Congress has redeemed the pledge, it has fulfilled the promise which it made to the people of India during the course of the independence struggle. And through this buget also-and that is why Wa-say it si innovative and courageous the Government has tried to give relief to all sections, those sections which needed this relief. There was a promise made by the Congress in its election manifesto, a promise made by our leadership, to the employees to abolish the Compulsory Deposit. The same has been done by the Finance Minister in this budget. There are other reliefs which have been given to the employees, be it the housing schemes for, the Goernment employees or the pensionary. benefits to retiring employees. If we talk of workes, workers have been given reliefs which I will term revolutionary. The limit of bonus, as far as salary is concerned, has been raised from Rs. 750 to Rs. 1600. In the case of refrenchment, the monetary compensation has been raised from Rs. 20,000 to Rs. 5,000. And a revolutionary step is that in case of closure of a company, the dues of the workers have been brought at par with those of the secured creditors. They will get precedence over the dues of the Government. The social security scheme for the workers to cover the risk of death by accident will give much-needed and timely relief to the poor families when they need it most. There has been talk of agriculture and farmers. The crop insurance scheme is a revolutionary step. It is unfrotunate that when some of our friends speak on the Budget, they refuse to acknowledge even the good things which are there. The same goes for the new taxation policy, the tax reliefs. As far as income tax is concerned, wealth tax is concerned of the abolition of estate duty, all these give a relief to the wage earners. I have heard some friends speaking on the tax reliefs; they have called it a Budget meant for the elite, the affluent, sections of the society. May I ask; do they describe wage earner, the industrial worker, the poor farmer, as affluent? If relief is given to them, should the Government be condemned for giving that relief? They say that when income tax relief is given a very small segment, a very small section of the society benefits. They forget that the direct tax base in this country is very

narrow; in a nation of 700 million people only 5 million people have been paying taxes. How can you extend the benefit of these reliefs to those who are not tax payers? If you look at the limit, it goes up from Rs. 15,000 to Rs. 18,000 and it helps only the wage earners. If estate duty is abolished, it saves the poor people from harassment. Hitherto, whenever there was a death in the famil., the bereaved family members used to be harassed for estage duly. I feel that the Government and the Finance Minister deserve to be complimented on these steps. When incentives have been given to industry-for example, raising of ceiling for small scale industries, acillary units-there has been a ciriticism that more incentives have been given to the private sector. When we talk of growth when we talk of increasing productivity, incentives are given to the private sector, it is wrong to say that public sector has been ignored, that the importance of public sector has been minimised. In his Budget Speech the Finance Minister. clearly mentioned so. Let the public sector also generate its own resources. If you release more energy into the private sector, if investment is more in the private sector, it will help increasing the growth, and that is what you require today. Particularly in important fields like electronics Government has rightly given relief because this is the industry for future, this is the industry which can ensure that India develops at a rapid pace and achieves its rightful place in the world. And for all this, power generation has to be, and has been, given due importance; the outlay for power generation has been increased from Rs. 1496 crores to Rs. 2090 erores. And we expect on increase of 50 per cent this year as far as power generation capacity is concerned. More importance has been given however, to be thermal sector, I would like to take this opportunity to say that hydel sector deserves more consideration; This nation has tremendous hydel potential and we should go in for hydel projects. May be the initial investment is more. But later on they are more productive and more beneficial.

Shri Auand Sharma] For education there has been an increase in allocation. Education today is a core development factor and the Prime Minister has rightly promised that educational planning and economic planning will be inter-linked. The increase is Rs. 20 crores and for technical education the increase is Rs. 11 crores. This, I somehow feel, will prove to be inadequate in view of what we plan to do particularly lisation of the education tem to equip and prepare our young men to meet the requirements of high technology industries, and electronic industries, would urge the Government to allot more funds to technical education in order to maintain a balance between educational planning and economic planning.

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Before I conclude I would like to say a word about rural development and self-oynent programmes. My esteemed friends, on the other side have criticised the Government. They said that these two important sectors have been ignored or overlooked. But that in not true. Before me, Mr. Jaswant Singh, who is not present now in the House, was reeling off statistics. The other day another esteemed friend fram the opposition benches had touched that subject. If we have a look at the IRDP, NREP RLGP in the budget, you will see that the money is more or less the same as it was in the previous budget. For IRDP they have given For NREP the amount is the 215 crores. and same is the case with, RLGP. same In the Sixth Plan on rural development, that is, for rural water supply schemes, the Government had spent Rs. 600 ' crores morx than what was the originally outlay. It was said that the outlay for schemes meant for educated unemployed youth has been reduced 149 crores to Rs. 69 crores. froml Rs. T ast year it was not Rs. 149 crores; it was only Rs. 25 cr6res. I would like to remind Shri Jaswant Singh that it was not Rs. 149 crores. That is why I compliment the Government. They spend more for rural development and rural employment. So, our Government deserve to be complimented for this and not to be condemned. And there is no reason why the Government cannol increase this outlaj this also because that is the commitment of the Government and policy of the Government. I also warn to compliment the Government for increasing Central As-States in spite of the fact that the resources mobilisation picture of the States is far from encouraging.

But, by increasing it from four thousand crores to six thousand crores, the Government has definitely shown its sincere intention to assist the Stales and to ensure a uniforra and regular development throughout the country.

I heard the speeches of my friends from the opposite side. Professor Chatterjee is not present today. But, in his opening speech, he had talked lot about Centre-State relations and some more ads from that side were regularly doing one thing that the so. I would Centre has always tried to give the maximum possible assistance and the charge by some friends that there has been, discrimination is incorrect, baseless and deceiving. Why do I say so? If you look at the statistics, you will find that there has never been any political discrimination by the Centre between the Congress (I)-ruted States and the Oppositionruled States. Rather, the Opposition-ruled States have got more. But who is to be blamed if the developmental grants and the funds which meant for irrigation schems, for roads, for other big projects, are diverted to meet the requirments of some populist schemes which alone can sustain those particular Governments in power? It is not the Centre which is to be blamed for that. But, particularly about West Bengal, x would say that West Bengal is the only State and it will be the only State, by the end of (he Sixth Five Year Plan, which would rail to spend even fifty per cent of outlay, even fifty percent. And. Madam, if we have a look at the statistics...

SHRI ANAND SHARMA: You kindly (West Bangal); This is all wrong information(*Interruptions*) You should discuss the Other States also.

SHRI ANAND SHARMA: You Kindly listen, to me. You kindly listen to me and then refuse me. (Interruptions). I have

done my home work. You listen and as West then refute me. So far Bengal is concerned, out of a total Rs. 3,500 crores, it has spent only Rs. 1,791 crores. When I say this, let me remind my friends that West Bengal is the. only State which has been and which is cm overdraft^for 200 days in a year ever since 1977-78.

SHRIMATI KANAK MUKHERJEE: You take. into account all the figures with regard to all the States.

SHRI ANAND SHARMA; I say this because there was a big sermon from them. (Interruptions).

SHRIMATI KANAK MUKHERJEE: What about UP and other States? You discuss those States also.

SHRI P. N. SUKUL): (Uttar Pradesh): The maximum overdraft is in respect of West Bengal.

SHRIMATI KANAK MUKHERJH But West Bengal was deprived of Rs. 25 crores.

Why don't you mention that also? (Interruptions).

SHRI K. MOHANAN (Kerala): It is not West Bengal alone. It is the same case wWv Kerala, with UP, and with many other States because the 1 Central Government itself is in deficit So, what can we do?

DEPUTY CHAIRMAN: Mhoanan, please take your seat, if yon want you can reply when your time comes.

SHRI ANAND SHARMA: It is this attitude which we saw when we heard their speches . on the Budget. we listened to the criticism, unjustified criticism, from the friends of the Opposition thai T deplore and as far as the achieve-Bients of the Government and policies are concerned, I think what they are objecting to is our right or my right to put the record straight. (Interruption';). Madam, when the honourable Member from the other side was speaking, 1 was only listening patiently and none of our friends tried to interrupt the Member. What 1 am stating is the truth and truth is very bitter to digest. It is very bitter for them to digest. (Interruptions). What I am telling here in this House is the truth, if the realty. (Interruptions)

SHRI K. MOHANAN You can speak the truth, not untruths.

SHRI ANAND SHARHA: I am stating. the truth and I drive home my point. I would not have given all this. But let me tell my friends from West Bengal and other places, because they have been giving long sermons, as, to how they can improve the economic conditions of the poor people. The State's contribution for the Sixth Plan should have been Rs. 2,20* crores.

And what has been the contribution? Rs. 152 crores—less than 1/10th. That has been the contribution. The State of West Bengal will finally be spending Rs. 2200 crores by the end of the Sixth Plan. The contribution of the Centre alone will be Rs. 2000 crores. I to speak of the loans and do not want overdrafts. But I just want to say one thing. There ha* been a talk of policy and ideology. It is very casy to talk in terms of ideological rhetorics, talk in terms of those ideas which are outdated and irrelevant, which are not in practice in those countries e they were written. We talk of a policy and idelogy which has stood the test of time. (Interruptions)

SHRIMATI KANAK MUKHERIEE: Are we discussing the Budget or ideology. If you want to discuss ideology, let us discuss ideology.

SHRI ANAND SHARMA are dependine on irrelevant ideology. (Intertans) I am not yielding. (Interruptions)! would reiterate what I have said. (Inter- . ruptions) I am proud of my ideology. (Interruptions).

THE DEPUTY CHAIRMAN: member was speaking, Mr. Anand Sharma did not interrupt. You should also not interrupt when he is speaking. Interruptions) Please conclude now.

SHRI ANAND SHAIMA: | am concluding in a minute, i would have concluded long time back but for the unjustified and frequent interruptions by my friends who are afraid to face Ihe reality.

[Shri Anand Sharma]

The Budget

For so many years have' the so called champions of proletariat been improvtersh-ing West Bengal. Calcutta is the only city in the country... . (Interruptions) I am not giving the figures; I am giving the picture, Calcutta is the only city in the country where they have failed to improve the lot of poor people. You find half-a-million people virtual skeletons. (Interruptions) Pulling rickshaws....(Interruptions) They have failed to improve their condition. These are not statistics. Anybody can go to Calcutta; in the streets he can see which ideology has been practical. And if you look at the picture of India. . . . (interruptions) I am just making a comparison of the two ideology, our ideology and... .(Interruptions) The ideology which changed the picture of India, which changed the face of India.... (Interruptions)

SHRIMATI MONIKA DAS (Karna taka More than six lakhs of the, people in Calcutta are living in slum areas. (Inter ruption^)

SHHI ANAND SHARMA; J will fust conclude, Madam (Interruptions)

SHRIMATI MONIKA DAS: What is the reason? Why so many small industries are not working? If you have done so much work.... (Interruptions)

. SHRI ANAND SHARMA; I would have confined strictly to the Budget, had my friends on the other side chosen to do so. They have questioned the ideology which, was evolved during the course of the freedom struggle keeping in view the requirements of the Indian people, the condition of the Indian people. But they have fried to question the path which was chosen by Mahatma Gandhi and PI. Nehru. They have chosen to question those goals and to ridicule and condemn those goals. This nation has chosen to achieve those goals of our departed leader had strived for them throughout her life. I hat is why 1 made a comparison of ideologies. Our concept is the concept of democratic socialism. There are nations in the world, the western nations, who talk in terms of democracy. But they don't talk in terms of social and economic justice. There are the champions of the proletariat who talk of socialism. But they do not talk in terms of democracy. They do not have the right, to. vote. They do not have the right to speak. India is the, only nation which has combined these two concepts. That is why I say that I am proud of this ideology. It is on the basis of this ideology that this nation has developed and made achievements which they are trying to question and nullify. But the entire world is acknowledging achievements made by India. In 37 years, we have come to that stage. When you compare, I know what you are comparing. You are comparing the standard of living. The standard of living cannot be compared. You should compare the achievements in the field of science and technology, space science and nuclear science. Let us not forget that,

Before concluding, I would like to remind our friends that the nations about which they talk have been enjoying the fruits of industrial revolution for the last 300 years. They had the industrial revolution some more than 200 years be fore India attained its independence 37. years before. What they have achieved in 300 years. we have achieved in 37 years. That is why I say that we are proud of the achievements. proud of the efforts of our engineers, our farmers, our scientists and above all our leadership. Who have inspired all- this. I conclude by saying that today is the period of innovation and changes. The mood of the nation is one of optimism. That is what the Finance Minister, through his Budget, has tried to do. He has tried to prepare this nation to march into the 21st century as a powerful and selfreliant nation so that India finds its rightful place in this world. Today, this nation has the capacity to do it. It has the political will and the leadership, scien tific temper and the dynamic leadership of Shri Rajiv Gandhi. We have legacy of Shrimati Tndira. Gandhi and Pandit Jawaharlal Nehru. Our farmers and our engineers have the necessary ability and knowledge. What is required today is a sincere national effort. 1 will appeal to my friends in the opposition not to

-riticisc and condemn this budge only in pursuance of their policy of confrontation and negation, but to join in this national effort and at least appreciate what has been done for the farmers, for the employees and for this nation, through this budget. I do hope that for a change we will all join hands to ensure that India enters the 21st century which U hardly 5400 days away, as a self-reliant nation and as a developed nation. We should all make our contribution for that. With these -words, I once again support this budget and cempliment the Government and the Finance Minister and thank my friends in the opposition for constantly hackling me.

The Budget

श्री बोरेग्ब वर्मा (उत्तर प्रदेश) : महोदया,

उपसमापितः बीच में इन्टरप्ट न करना पड़े, इसलिए स आपको बता दूं कि आपकी पार्टी के 16 मिनट हैं, आप 16 मिनट में अपनी बात कह दें।

श्री कोरेण दर्मा: बहिन जी, मझे भी मालूम है, सबका टाइम फिल्स्ड है, लेकिन धापने 20 से 40 मिनट दिया है।

• उपसभापति : कांग्रेस पार्टी के 5 घंटे 46 मिनट हैं, वह पींच घंटे 46 मिनट तक बोल सकते हैं ।

श्रो सस्वयास् मलिक (उत्तर प्रदेश) : मेरा व्यवस्था का प्रका है । चेयर किसी की . बह्नि जी नहीं होती, वह निकलवा दीजिए ।

श्री बोरेन्द्र वर्मा : माननीय डिपुटी वेयरमैन महोदया, माननीय वित्त मंत्री जी का भाषण मेंने बड़े ध्यान से मुना, पढ़ा और समझने की कोणिय की !

[उपमधाध्यक्ष (श्रीमती कनक मुखर्जी) पीठासीन हुई]

वित्त मंत्री जी ने दिल खोलकर उद्योगपितयों, पूजीपितयों ग्रीर बूढ़े व्यापारियों को अनेकों प्रकार की रियायतें प्रदान की हैं। इस देश में

केवल 40 लाख आदिमियों से आयकर लिया जाता है। उसमें से भी 10 लाख अदिमयों को छोड दिया गया है। जो अधिमार उन पर लगाया गया था वह भी हटा दिया गया है। इसको मतलब यह हन्ना कि 200 करोड इनकम टैक्स की छूट और 197 करोड श्रधि-भार की छूट इन पूंजीपति लोगों को प्रदान कर दी गयी और ऐसे समय में प्रदान की गयी जैब कि इस विकासशील देश के लिए पंजी-निवेश की बड़ी यावश्यकता थी। पिछले चार वर्षों से बजट के घाटे को देखें तो 82-83 में 1350 करोड़ का घाटा था, 83-84 में 1515 करोड़ का, 84-85 में 1773 करोड़ का और अब की दफा 3349 करोड़ रुपये का घाटा दिखाया अया है । इतना बंडा घाटा दिखाये जाने के पश्चात इस प्रकार की राहतें प्रवान करना मेरी अक्ल से बाहर है। केवल धायकर में ही छट नहीं दी गयी, धन-कर में भी, उत्पादन कर में भी, सीमा-शल्क में भी भीर दूसरे कारपोरेट टैक्सों में भी अनेक प्रकार की सहलियतें धनी वर्ग को प्रदान की गयी हैं। इस धनी वर्ग के ऊपर, 30 सितम्बर 1984 तक 1169, 91 करोड रुपये साथ-कर के बकाया थे। यह आपने लोक सभा में बयान दिया था । क्या इस देश में एक गरीब श्रादमी को, जिस पर 111 रुपये बकाया हो उसे हवालात में नहीं जाना पडता ? लेकिन इतने बड़े-बड़े पंजीपतियों पर इतनी बड़ी बड़ी रकमें इतने दिनों तक बकाया रहती हैं ग्रीर उनमें से कोई हवालात नहीं जाता । उनके खिलाफ कोई कठोर कंदम नहीं उठाये जाते । दूसरी तरफ ग्रामीण विकास कार्यक्रमों में, जिसे एकीकृत ग्रामीण विकास कार्यक्रम कहते हैं या राष्ट्रीय ग्रामीण रोजगार कार्यक्रम या ग्रामीण रोजगार गारन्टी कार्यक्रम या सखे में फरे इलाकों का कार्यक्रम, महस्थल विकास कार्यक्रम-इन सारे कार्यक्रमों में गत वर्ष जिल्ला रूपया रखा गया था उससे लगभग 8 करोड रुपया इस वर्ष कम रखा गया है। जिस हिसाब से महंगाई वढी है उस हिसाब से जिस धन का आपने प्रोवीजन किया है। उससे उतना भी काम होने वाला नहीं इस विकासशील देश में जिलना गत वर्ष ग्रापने करने का इरादा किया था । और माननीया. अकेले यही बोध नंहीं, बल्कि शिक्षित बेरोजगार युवकों को निजी रोजगार योजना में 149 करोड़ रुपया गत वर्षके बजट में रखाया. अब की वर्षमें केवल 65 करोड़ रुपया रखा गया है। खादी

[श्री बोरेन्द्र वर्मा]

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भीर ग्रामोद्योग योजनाओं में गत वर्ष में 134 करोड़ के मकाबले में वर्तमान बजट में 115 करोड रुपया रखा गया है और जहां तक ग्रन सचित जाति श्रीर जन जातियों ग्रीर पिछडे वर्ग के लोगों के उत्थान और कल्याण की मर्दे हैं उनमें भी गत वर्ष 73 करोड रूपया रखा गया या और इस बजट में केवल 42 करोड रुपये रखे गये हैं। सिचाई, बाढ ग्रीर नौपरिवहन योजनाम्रों में भी 1 करोड़ रुपया कम कर दिया गया है। मंत्स्य पालन, मछली उत्पादन की योजनाओं में, जिन में गरीब आदमी लगा है, देश के लिये जिसकी आव-'श्यकता है, उसके बजट में भी एक करोड़ की कमी की गयी है और इसके अतिरिक्त जो टैक्स की ग्रधिकतम सीमा 5 प्रतिशत थी वह घटा कर दो प्रतिशत कर दी गयी है। फल-स्वरूप घर बैठे धनी वर्ग की झोली में 70 करोड रूपया चला जायगा । इन दोनों सदनों के माननीय सदस्य प्रतिवर्ष यह मांग करते रहे और कोशिश करते रहे कि एकाधिकार पर नियंत्रण किया जाय । पं० जबाहर लाल नेहरू जब प्रधान मंत्री थे तो एकाधिकार नियंत्रण कानन बना और उसके बाद उस पर और वाहाई की गयी। जन 1977 में पून सच्चर कमेटी गठित की गयी और 1978 में सच्चर कमेटी ने ग्रपनी रिपोर्ट दी । उसने एकाधिकार नियंत्रण कानन में और कडाई करने की सिकारिश की लेकिन इस बजट में एकाधिकार नियंत्रण कानुन में ग्रीर ढील दे दी गयी। 25 करोड़ रुपये से सौ करोड़ रुपये सक की छूट बड़े उद्योगपितयों को मिल गयी श्रीर यह इस कारण कि उत्पादन को ग्रीर श्रोत्साहन मिले। तो इस का मतलब क्या मैं यह समझं कि एकाधिकार पर नियंत्रण का कानून उत्पदन में बाधक हो रहा है। ग्रगर बाधक हैतो वह बनाया ही क्यों था और अगर बाधक नहीं है तो इतनी शंही रियायत क्यों दी गयी? माननीया, आज नए टैक्स भी बहुत लगाए गए हैं। बड़े बड़े भाविमयों को टैक्स की छूट दी गयी और राहतें प्रदान की गयी। लेकिन बीडी बालों पर टैक्स लगाया गया. साबुन पर टैक्स लगाया गया. मिटटी के तेल पर टैक्स लगाया गर्या। डिजिल **प**र टेक्स लगाया गया। पैटोल पर टैक्स लगाया गया ऋडे आयल पर टैक्स

लगाया गया। ग्रोपेक कंटीज जो संसार के तेल पैदा करने वाले देश हैं वे तेल की कीमतें घटा रहे हैं ग्रीर यह गरीब देश जहां संसार में तेल की सब से ज्यादा कीमतें हैं वह ग्रपने तेल की कीमत बढ़ा रहा है। उधर रेल का किराया बढा है और इधर तेल की कीमतों में वृद्धि हो गयी जिस का ग्रसर पडेगा ग्रनाज की कीमतों पर, हर वस्त की कीमत पर इस का ग्रसर पडेगा ग्रीर उन की कीमतें बहेंगी । लोग-बाग जो सफर करते हैं उन पर असर पड़ेगा। ग्राम ग्रादमी पर ग्रसर पहेगा। जितनी छुट प्रदान की गयी है वह गिने चुने लोगों के लिए है और बन्द ग्रादिमधों को उससे राहत मिलेगी ग्रीर जितना र्टंक्स बहेगा वह गरीब ग्रीर छोटे ग्रादिमयों पर बढेगा। माननीया, नारा है समाज-वादी व्यवस्था की स्थापना। बडे ग्रादमियों को इस प्रकार की छट देना, पंजीपतियों को, उद्योगपतियों को, धनी वर्ग 🚳 लोगों को छट देना ग्रीर छोटे ग्रादमियों पर इस प्रकार का टैक्सेशन करना, वया यह उस समाजवादी व्यवस्था के सर्वथा प्रतिकूल नहीं है? मैं महसूस करता हं कि वित्त मंत्री जी ने पंजी निवेश के वद्धि करने का विशेष प्रयास नहीं किया वितक जो सार्वजनिक क्षेत्र है, उन सार्व-जिनक क्षेत्रों में भी गत. वर्ष की तलना में 4 करोड रुपैया कम रखा गया है। माननीया. गत वर्ष 11751 करोड़ रुपए का प्रावधान था सार्वजनिक क्षेत्रीं की योजनायों के लिए ग्रीर इस बजट में 11747 करोड़ रुपए का यानी 4 करोड़ रुपंग कम का प्रावधान बजट में किया गया है।

जहां तक रासायनिक खादों की कोयले वगैरह की और जो बीजें सार्व-जिनक क्षेत्र के उद्योगों, कंपनियों, कार-पोरेशनों या अंडरटेकिंग्ज के लिए आवश्यक हैं, उनकी अपनी योजनाओं के लिए 289 करोड़ का धन जुटाना है. इस प्रकार धादेश भेजा गया है। संचार मंजालय के लिये भी जितना पिछले वर्ष रुपया रखा गया था उससे इस वर्ष कम रुपया रखा गया है। उन्हें भी 580 करोड़ रुपये ग्रतिरिक्त ग्रपने बजट के लिये प्रावधान करने का निर्देश मिला है। एक तरफ जब नेल की कीमतें बढ़ी हैं, जब गैस की कीमतें बढ़ी है और इन ग्रंडरटेकिंग्ज के लिये श्रादेश दिया है कि श्रपनी विकास योजनात्रों 🕾 लिए स्वयं धन की व्यवस्था करें तो निश्चित ही खाद वर्गेरह को कीमतें बढाई जाएंगां मैं भ्रापको साध्यम से माननीय वित्त मंत्री जी से यह जानना चाहुंगा कि वह स्पष्टत: बनायें कि खाद की कीमतें बडाने पर उनकी क्या प्रतिक्रिया है ? उनके हिसाव से खाद की कीमर्ते वडाने वाली हैं।

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माननीया, हमारे देश में 6 ऐसी सरकारी खाद कंपनिया है जिनमें से चार कंपनिया हैं--नेणनल फर्टिलाइजर्स लिमिटेड, राष्टीय कॅमिकल्स एण्ड फॉल्साइजर्भ लिप्रिटेड, फर्टिलाइंड कारपेंग्यन श्राफ इंडिया निमिटेड तथा क्षिन्यतात फरिलाइज कारपोरेशव लिमिटेट। इत चारी बंपितयों में 218 करोड़ रुपये का घाटा सरकार की उठाना पड़ा है। इतना बहा घाटा तो टैइस लगाकर पुरा कर सकेने। इसमे गरीय क्रादमियों के लिये किस प्रकार सुद्रा-स्फीति रोक सकेंगे और दिस प्रकार की सत्य वृद्धि रोक सकेंगे, यह मेरी ग्रन्स के बोहर है।

माननीया, पिछले वर्ष 1773 करोड़ रुपये का घाटा था, जो रिवाईस्ड गेस्टमैटस के अनुसार 3985 करोड़ रूपये हो गया। तो जो 3349 करोड़ रुपये का घाटा इसी हिसाब से क्या वह बढ़ते बढ़दे 7 हजार करोड़ रुपये होने की संभावना नहीं होगी ? यह मेरा श्रपना ख्याल है और ग्रग्र इतना घाटा बढ़ता है तो मुद्रा-स्फीति भी बहेगी, ग्राप रोक नहीं सकेंगे. सूल्य बृद्धि भी होगी, ग्राप रोक नहीं सकेंगे। जिस मूल्य बृद्धि के लिये ग्रापने पहले से 300 करोड़ रुपये तनख्वाहों में महगाई भना देने के लिये प्रावधान भी कर लिया है। ग्रब मैं चंद सुझाव देकर माननीया समाप्त करता हूं।

पहला सुझाव है काला धन । वित्त मंत्री जी ने काला धन रोकने की चर्चा की है। प्रधान मंत्री की ने चनाब के दौरान काला धर रंगने की बहुत चर्चाएं की हैं। ब्रापका ध्यान होगा कि भारत के संविधान में प्रिवि पर्स और स्पेशन प्रिविलेजेज गारण्टीज थे लेकिन हिन्दुस्तान के हिन में यह स्रावस्थक समझा गया कि त्रिवी पर्स ग्रौर स्पेशल प्रिविलेजेज को समाप्त किया जाए। संविधान में अमेंडमेंट िका गया। मैं छाएके माध्यम से दिता मंबी जी तक श्रपना यह सुक्षाव पहुंचा देना चाहना हूं कि काला धर रोहते के लिये पूर्व सरकार ने जो ब्लैक मनी बोंड्न किये थे क्या उनको समान्त करने पर विचार करेंगे ? प्रगर उनका इरादा है काला अने को समाध्य करने का तो ब्लेक मनी बौड्स को भी समाप्त करें। जिस क्षांधार पर हिन्दुसान के सं*िदान* में क्रमेंडमेंट शिया जो सबदा है तो क्लैक मर्थी को समाप्त करने के लिये भी वह ध्यान दें।

य'ननीया, ग्रामी परयों, चौथे दिन श्री बटा सिंह जी ने गेंहें की कीमतों में पांच रुख्ये क्विंटल की ब्रह्मि की है। बह बृद्धि 3.35 प्रतिकत की है गत वर्ष की तुलना में। (सलय कः घंड) मैं अभी यमाना कर रहा है। सन्कारी यांकड़ों के अनुसार कृषि उत्पादन व्यव 10 परसेंट बदा गढ़ा है । 10 परसेंट कृषि का उत्पदिन ब्यय बढ़ा हो, 3.35 परसेंट गेहं सा मृत्य प्रापने बहाया हो तो इससे विसानों, चैहरतकश गरीव किसानों का भला होने वालानहीं है। क्यां विना मंत्री जी कृषि जन्य पदार्थी ग्रीर ग्रीद्योगिक पदार्थी के मुल्यों में समानता की गारण्टी देंगे? कृषि मुल्यों में वृद्धि पौने दो परसेंट हुई है ग्रौर इंडस्ट्रीयल गुड्स के मूल्यों में वृद्धि 13 परसेंट हुई है। भ्रगर काम्तकार ग्रपनी ग्रावश्यक वस्तुग्रों को ऊंचे मूल्य पर खरीदता रहे और उसके पैदावार की वस्तुएं निश्चित मृत्य पर बिकर्ता रहें तो किसान का कभी लाभ होने वाला नहीं है। इससे डिसपैरिटी श्राफ ईकम बढ़ेगी । श्रामदनी का भ्रन्तर बढेगा। जहां इतनी छुट दी हैं, 12 ब्राइटम्स पर भारत सरकार ने एक्साइज इयुटी, कस्टम इयुटी वगेरहा की छूट

दी है, कम्पण्डर पर छ्ट दी है ने। कोट-मही की नागक उवाइयो पर क्या विदेशों से इसने ऊने दाम पर तपाइपा आती है उन पर छटक्यों नहीं की ? (समय की घंटी) में केवल आध मिनट में वाम कर रक्षा है। कीटनामक दबावे जो ऊची चीमते वर प्रापात की प्राती है तन पर छट को नहीं रत । बह-मह उद्योगपवियो पर ऋट दी जाती है । ट्रेक्टर पर कोई छट नहीं, टायर भीर टयब पर नये टैक्सेज लगा दिये, उन पर एक्साइज इपटी की कोई छूट नहीं । ब्राज टेक्टर मेल्टी। परसब काम से प्रानी है. सिनाई के लिये काम में प्राना है. सचन खेती के काम मे भी ग्राप्त है प्रौर टांनपोर्ट के वी काम जाती है. इसरे ग्राइटमां की कराई के भी छाम ग्रासा है। इसनिये उसकी वरफ भी धापका ध्यान होता चाहिये था ।

श्रास्तिए में मैं केवन पह कह कर बैट जाना चाहता हूं कि मरकार ने बी पी मंडल आयोग बनाया था। उनकी रिपोंट 31 दिनस्वर, 1980 में प्राप्त हो गई थी। उस पर कोई एक्शन कोई कारंबाई प्रभी तब मरकार ने नहीं की प्रीर न हो अपने कोई विचार स्पष्टतः रखे कि वह पिछड़े नीगों की उठाने में दिलबस्मी रखती है अवज्ञा नहीं। अगर ऐगा नहीं किया जाती है तो ऐसे कमीणन बनाना निरयंक है, इन पर पैसे लगाना निरयंक है, उन पर पैसे लगाना निरयंक है। इन पर पैसे लगाना निरयंक साथ में बैट जाना हूं।

SHRI M. M. JACOB (Kerala): Madam vice-Chairman, I rise to support the Budget presented by the Finance Minister. A few minutes back, I was listening to an hon. Member from the Opposition who mentioned about the low priority given to agriculture in this Budget. I was surprised to hear that because the whole thrust of this budget is on increased production in agriculture, industry and other fields. In this budget the Finance Minister has provided Rs. 1722 crores for agricultural developed rural development. He has also

provided Rs. 1801 crores for fertiliser subsidy whereas som-hon. Members were telling that fertiliser is completely neglected. Over and above the support given fertiliser industry, the massive subsidy by the Government will certainly enhance the intake of fertiliser in this country. In the. same way food subsidy of Rs. 1100 crores is certainly an important landmark for the upiiftment of the poor

runtry. In several other areas this has provided more funds thanthe previous year. Especially scientific departments are getting more. The atomic ener gy department has got an increase of Rs. 222 crores. Like that you find a substantial increase in this year's budget so tar as departments of space, electronics, ocean development, science and techno, logy, scientific industrial research. etc. are, concerned.

Madam, we must appreciate the situation from where the Finance Minister had to start. On page 4 of his speech lie himself has mentioned various constraints and lack of resources at (his In his speech he has mentioned ;he resource limitation because of the world-wide economic problems as well as the inflation worldove.r. He has also understood and appreciated, to a certain extent, the high cost economy that is coming up. where you find the capital output ratio is going up. That constraint is already there be-fore- him. He has also mentioned in his speech about the public sector. an investment of Rs. 29 crores in five public sector undertakings in 1951 we have reached the investment of about Rs. 30,000 crores in over 200 public sector undertakings. Now we expect and the nation excects rightly that the public sector undertakings in this country must give adequate return, commensurate to the investment already made. So, the Finance Minister in his budget honestly hopes that the public sector will produce substantial results. In this connection, I may also add that the Bureau of

this connection, I may also add that the Bureau of Public Enterprises (BPE) which is supposed to give, guidelines to the public sector undertakings in this country may have to examine little more closely their programmes of action because, to my mind, mere sendina of circulars by the BPE may not be helpful

in enhancing or increasing producti even adding to productivity. On the other hand, if [here is involvement by the BPH in the management techniques and in suggesting methods by which the management can be restructured or streamlined, there can be substantial progress in production. The BPE should also ensure labour involvement and after going through all these factors, the BPE should place concrete proposals before the public sector undertakings, so that public sector undertakings produced substantial results.. . in terms of quantum of contribution lo the Indian economy. As the Finance Minister has rightly said there is hardening and tightening of credit resource from foreign sources. In a way it is good. We have to depend on our own strength and our own resources. But this is a fact that the foreign resources are. limited and our borrowings will have to be seen m that light.

The Bud

IN the same way we are not happy about the trade deficits. I personally am not very happy. We are happy that we are able to increase our exports. But we are not happy to see that the trade deficit also Is there in a substantial manner. Unless we increase cur exports and bring more money by way of foreign exchange, it will he difficult to present before the na-very positive budget. But with all these constraints of foreign resources and increase in the rate of the dollar before Finance Minister. Mr. Vishwanath Pratap Singh Ji. is able to present a very very promising and dynamic budget, so the overall impact of this first budget of the new Government when we are also going to launch the Seventh Five Year plan is that it has largely indicated the sxpectations of the people from Shri Rajiv Gandhi and his lead Given the nature of the package and the strategy that has been drawn up, the budget has been designed to impart a new dynamism to the economy, while it has taken care to avoid populism.

The resource mobilisation is estimated at a moderate sum of Rs. 443 crores nett. The budeet has left an uncovered gap of Rs. 3349 crores. Of course this is likely to increase inflation. But if the productivity and production are able to be

increased, with financial discipline this will never lead to increased inflation. At the same time it will correel the imbalance in the economy.

The proposals in the field of direct taxes are designed to create an environment for growth, productivity and savings. Substantial relief has been granted through reduction in the income and wealth tax rates and the abolition of surcharge in income lax. Abolition of Compulsory Deposit Scheme is appreciated not only by the employees but by all sections of the people. There is also complete withdrawal of Fstate Duty. A shift towards simplification is reflected in the reduction the number of income tax and wealth tax slabs. This will certainly increase the efficiency of the Income Tax Department by reducing the number of petty cases.

Change in the rates of corporate tax will certainly help in modernisation and diversification of the industry. The package of measures announced will help corporate bodies generate more resources which will enable them to plough back larger shares of the profits for productive purposes. The lowering of the interest rate and the reduction in the rates of corporate income tax should spur the industrial sector towards faster expansion and diversification.

In the field of indirect taxes, the Finance Minister has resorted to raising the bulk of the resources through non-sharable cus-oms duty on petroleum products and higher excise duties on cement etc. which would be sharable with the States. He has also announced a number of concession for computers and electronic products which are thought to be the kinpin. of the emerging industrial structure. Export duty on several items has been taken away. All this will add to the efficiency of the Indian economy. And the Finance Minister has sought to combine the tax concession in thigh income brackets with welfare measures for the poor like social security scheme for the landless labourers and small farmers. There is also the welcome proposal to provide free education to girls up to the secondary stage because there is a huge potential for social liberation and for raising the labour productivity by providing education to all the girls.

[Shri M. M. Jacob]

Madam, before concluding I must congratulate the Finance Minister for presenting a very honest budget because the crux of the budget, as I see it, is honesty. He expects the nation to be honest, the industry to be honest and the people to be honest. That means that with this he is also trying to eradicate black money and the growth of parallel economy.

The Budget

In this connection, permit me, Madam, to draw your attention to the existence of private financial institutions in certain parts of the country. With deposits running into several hundred crores, the private financial banking system is impairing the functioning of the commercial banks and becoming a key source of financing for speculative practices. This is a very dangerous, trend. 1 am quoting a news item which appeared in the Economic limes of Monday, July 16:-

"To the depositors the financial companies offer an interest rate of 24 per cent per annum on deposits—a return which is not only higher than what ar, established Hank gives but superior to the yield on most company shares. Though paying an interest rate (39.5—42 per cent) which is higher than the average bank rate, the borrowers too prefer to take a loan from these companies because they are an extremely easy source of finance when compared to the banks.

The high interest rates which these companies charge on loans have earned rhem the derogatory name 'blade companies" in popular parlance."

1 mention this because this is a source of depositing black money, generating Mack money and running a parallel economy. There is no limit to the interest charged by these private financial institutions. So, T request the Government to come out with a very bold policy of action to prevent all these mushroom private financial companies where exorbitant rates of interest are charged and the economy is jeopardized.

T once again support the honest and sirccere budget presented by our eminent Finance Minister because this budget is the key for the various ills that the Indian

economy is facing today and I hope that' this budget will usher in a new era in our country, will strengthen the base of the economy and the country will go forward wiping out the poverty of the masses in this country. Thank you.

PROF. C. LAKSHMANNA (Andhra Pradesh): Madam Vice-Chairman, looking at the present budget, one cannot but come to a sad conclusion, that it is "a leap • backwards," a leap into darkness. I would call this as Shri Rajiv Gandhi's "Raw Deal Budget." It is raw deal to the poor, it is raw deal to the underprivileged and it is raw aeal to the downtrodden people of this country. What has happened to the areai slogan—which emanated in the 1970s of Garibi Hatoo? May I ask?

If one carefully looks at this budget, examines it, it is a direct attack on the poor, not on poverty. I feel that it is an attempt to eliminate the poor, not poverty because when we look at the various aspects of this budget we come to the conclusion that it is a budget which has primarily been meant to help those who are already rich to become richer and to make the poor poorer and poorer so that they could get emaciated and eliminated. That, I think is the whole objec-.ive of this particular budget.

Some of thj friends have been saying that it is a bold, outspoken and revolutionary budget. I am prepared to say it is a bold budget, bold because for the first lime one Finance Minister could give a go-by also, to all the socialist slogans that have beer put forward by this Government and its predecessors for about thirty-seven years. To that extent, it is a bold Budget, it is an outspoken Budget. I am inclined to agree with this also because it is an outspoken Budget with the primary objective of building a capitalist economy in the country. To that extent, I do not mind -ven congratulating Raja Visbwanath, Pratap Singh, how I wish [could say Maharaja Rajiv Gandhi-for making bold to say before the countrymen that they do not any longer stand for the socialist pretentions which perhaps the previous Prime Ministers did hold. But, if it is a departure, if it is a revolutionary departure as claimed to bring in Thatcherism and Key-nesianism as one noted economist put it.

what a fall for this country! What happens to the national aspirations? What happens to the various goals that We have laid before ourselves since the 3awn of the Independence in this country? What happens to that? I think it is a very sad day Perhaps, one could take a euphemistic way of saying that Raja Vishwanathi Pratap Singh gave a liberaleconomy oriented Budget, thereby claiming that it is a camouflaged capitalist Budget. Therefore, if liberal economy means to strengthen the hands of the rich industrial houses in this country, if liberal economy means to put a very heavy burden on the shoulders of the common man and the poor man, then, let the Finance Minister and the Prime Minister take any amount of pride in calling it a liberal-philosophy-oriented Budget.

I will cite from the writings of no less a person than Mr. Pranab Mukherjee himself, the previous Finance 'Minister, as written in newspaper. For some other reasons lie said, however, something else on the floor of the House. I will only quote how he says that the present Budget will lead to a capitalist type of economy. I quote:

"Dclicensing a number of industries, raising the ceiling of assets limit of monopoly companies and through that mechanism replacing physical control by financial control, permitting the companies to donate to political parties, reducing customs duties on a number of items, reducing the corporate tax and a series of other measures which may folow in future...."

Mr. Pranab Mukherjee says that something follow in future also.

"...will, no doubt, help the private sector to expand its activities"

Please mark it. It is not an Opposition Member saying this. This is what the prevous Finance Minister of the country is saying. Of course, having said this he -wilt have, in some way, to retrieve the steps That is a different matter. But in black and white and bold letters he has made the statement.

By providing higher interest rale to nonconvertible debentures in non-FERA and non-MRTP companies, the Budget will also help capital market*

Please mark it.

Friends who say that we will be ushering in a new era of socialist revolution in the country under the dynamic, yo"Uthful and ebullient and great Prime Minister and equally great Finance Minister, let those friends think about it. I will again prove it from what Mr. Pranab Mukherjee himself says. I quote.

"The criticism
He refers to the criticism.

that benefits of tax will accrue to the elitist section of the people, may be factually correct."

He admits that the criticism that the benefits will accrue to the elitist may be factually correct. Then he goes on *to* say something else. I again quote Mr. Pranab Mukherjee if. He admits:

"Direct tax base in India is low."

He bemoans the fact that the base of direct tax is very low. But then he becomes silent on the further reduction of this base in the present budget. On the one hand, he says that the base for direct taxes is very low. But if the present Finance Minister reduces that very base, then he will become silent. I will finally quote once more from what Mr. Pranab Mukherjee says:

'whatever concessions are granted in income tax and wealth tax are bound to benefit the large number of sections of the community Then he further says

"what can the large number of people who dont pay taxes can pay".

There are 48 percent of the population who live below the poverty line and they fire struggling even to have next square meal, if they don't pay taxes what is the point in saying that they dont pay taxes.

If they don't pay direct taxes, does it mean that the Government have *to* impose indirect taxes in order to extract from them and subject them to crucial poverty

(General)

[Shri M. M. Jacob] and penuary conditions which existed in the country. It is for the friends of that side to ponder over

Now, one great claim has been made on behalf of this budget that it is 'growth: oriented' and that it will not have inflation. But anybody's imagination goes flat when somebody says that these won't inflation in spite of the fact that there is. a deficit of Rs. 3,349 crores. Madam, on the floor of the House Mr. Prarab Mukherjee said while discussing about the past Ave previous years deficits he said that 1979-80 was one year when the deficit became double-and hi subsequent years there had been a little Increase excepting last year when it became a little more than double. Even though i1 has happened, the Indian economy has a remarkable capacity, he claimed for absorption. Hence in the coming year the deficit which has been shown as Rs. 3,349 crores will not go beyond reasonable l'mits. Madam, somebody else says that, it is bound to go upto Rs. 5.000 crores or even Rs. 6.000 crores. The answer is we have to watch and see. Madam, by lhe next year when general budget will be presented in this House.—in this month, 1 am pretty sure that the deficit would have increased much more than what all these pundits of finances in this House are · redicting.

SHRI P N. SUKUL,- You are also an astrologer.

PROF. C. LAKSHMANNA: I wish 1 was one. At least you have a great friend and astrologer and you go more often than not. Again I am coming to Mr. Pranab Mukherjee's remarks, what he says:

"Therefore a deficit of the order envisages may lead to inflationary pressures".

This is what he has written in the article.

SHRI KALP NATH RAI (Uttar Pradesh); What article?

PROF. C. LAKSHMANNA: He has written an article in "The Times of India" under the caption Rajiv Gandhi's new

deal budget" which I call it as a taw deal budget. There he has written all these Ihings. While writing the article he says that there is a possibility of inflationary pressure. While speaking on the floor of the House he says the budget is gi oriented to absorb and gives a clean chit. given by the dynamic Finance Minister. A. r-cmpliment has to be paid on the floor of the House. With this type of budget, if it does not lead to denationalisation and privatisation whai else can we e Already this trend has started. When I come to those points 1 will make it known. There is already a trend in the present budget to indicate that in the years to come all the efforts made over a period of 37 or 38 years towards the public sector undertakings, towards nationalisation, towards commanding heights for public sector are being eroded and del May he. it win not be long before we will be witnessing unabashedly, unshamedly naked and Irank capil economy in the country. Perhaps, if we avow that we stand for a economy, there" is nothing worng in it. The options will be there before the people. But no Government has the right to say something to the people while they go for the votes and then do exactly the op-PosiiIe hardly within a period of three mouths. The ink over the vote has not even dried and the Government does all anti-people activities. Therefore, is this type of commitment to the public sector which this Government has undertaken? Now, if we carefully examine the outlays in this budget, what are the allocation for the public sector? Instead of. stepping up the outlay for improve-ment of public undertakings and public sector projects in this country, it has been scaled down. 1 will quote from Mr. V. P Singh himself. After stating that the public sector has attained Commanding heights for "ensuring that there is sufficient internal generation of resources for its own growth". After this avowal of a great goal, he says he will try to create conditions by which this-could be done, which means that in the name of strengthening the public sector, he would like to encourage the private fector. See the very logic of it. On the

one hand he would like to say that they

have done several things during the last 37 years so that the public sector has come to occupy the commanding heights so on. He says at the same time: with the constraint on resources withi which we are grappling, with the problems which are around us, we have to think! in terms of internal generation of resources; therefore, we have to strengthen the private sector. And in that process, we should only help the private sector! That is the conclusion he has drawn and that is how he has presented this budget

The Budget

This has now come in a particular circumstance. If we scan through the budget and the budget proposals, we will see. that there has been a calculated effort on the part of the Finance Minister to scale down the estimates about inflation. While the present Finance Minister or even the past Finance Minister on the floor of the House try to lull us with a lullaby into sleep, is to complacency by slying, "You don't worry about it: there would be no inflation, we are there to look after it', but at the end of the year they will say, "What can we do" Then secondly...

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE): Only one more minute, please.

PROF. C. LAKSHMANNA: I think today at least you will have to give me more time. I do not mind sitting down if you insist.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE)-; Take two minutes and finish.

PROF. C. LAKSHMANNA: I will try to finish. The second factor which has also to be kept in mind is a pious hope cc the part of the entire country. In that respect I am prepared to pray with them. I do not mind praying with them for continued favourable weather conditions. We had been lucky, we had been fortunate to have two years of facourable weather renditions and two years of good crops. It is something which rarely happens in this country, but it has, happened. There-

fore, there is a pious hope, a pioirs prayer Mat it will continue. I will join them in [his prayer because I am interested iu the of this country. But if ths well-being estimates of inflation rates do not come true and they become topsy-turvy and God forbid, if the weather conditions fail us. imagine the type of situation in which! will find ourselves at the end of one Therefore, when we are formulat year, ing a budget, we have not to take the extraneous factors also into consideration.. If any thing, we have to give a larger margin for them. But this entire budget with a hope, perhaps a is camouflaged riope which is good but which may not be fulfilled. Along with this, there is the other possibility of our whole estimates of the inflation rates, etc. going astray. If they go astray, the country's growth is going to be very badly affected, severely affecting tkat marginal man, that common man, the man in the street, the man who is struggling to see the light of next day on his hungry stomach. That means life is going to be miserable. For his sake ve have to think about it. If we look) at the out-lays of the Plan, in all the critical and vital areas there has been a reduction in the amount that has been allotted in the current Budget. Fertilizers: Rs. 573 crores was allotted for 1984-85, this year's Budget has given Rs. 544 crores; petroleum, Rs. 3125 crores year, this year it is only Rs. 3085 crores; coal, lignite etc. Rs. 1117 crores last year, Rs. 977 crores this year; drugs and phar maceuticals, Rs. 66 crores for 1984-85, Rs. 51 crores only this year. Now gwe Railways. What can you expect from the Railways except increase in fares? the common man who is the most hit, whatever may be the statements made by the Railway Minister and others. year's Budget was Rs. 1650 crores and this year it is the same Rs. 1650 crores. Tron and steel—from Rs. 1340 crores it ome down this year to R*. stores. When I talk about iron and steel I feel very sad about it. There is a very Important steel project and that happens to be in a State for whom they do not have much love lost, and that is the Visakhapatnam Steel Plant. The required amount was Rs. 1000 crores. Last year's* estimate was Rs. 652 crores, and the amount that has been sanctioned is only 215 crores at this Tate

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period by which the steel plant is to be completed will be lengthened thereby the essential infrastructure facility that has to be built in this country cannot be built over the Similarly, another State that years. unfortunately falls out-side affection is Karnataka and its Vijayanagar steel plant is to be given only Rs. I crore. Then about Orissa's Daitare steel project. I do mot know why they have angry with Orissa. Again only Rs. 1 croie for them. Even in iron and steel expansion out of the Rs- 925 crores Bhilai gets Rs. crores and Bokaro Rs. 155 crores only. This is the sort of avocation for such important things. These are all perhaps high industrial sectors. Therefore, they not be bothered. may What about rural water supply and sanitations. Last year, the allotemeni was Rs. 293 crores and now with Rs. 7 crores added, it is Rs. 300 crores. And they say they are going in a big way to povide drinking water facility all over the country, with just Rs. 7 crores added?

AN HON. MEMBER: Two lakh villages have already been covered by electricity.

PROF. C. LAKSHMANNA: If my friend is happy that they have covered two lakh villages with light, may I ask him what about the other one thirds who are living in darkness? With only Rs. 7 crores added they will be just be tinkering with the problem on the surface, not going more than skin deep. Anyway ft is left to the honourable Member. but I will not be satisfied. I will be satisfied only if protected water supply is taken to all the villages on a priority basis.

Now you come to SCST group by whom we swear day in and day out. For SCST and others Rs. 71 crores was allotted last year and only Rs. 42 crores in this Budget. If 42 is deducted from 71, the difference is more than what has been made in the joint programme. Of the things that we wanted to give—food, housing and clothing-what is the attempt made for housing? The Budget allocation is only Rs. 39 crores while the estimates were Rs. 84 crores. If this is

juxta posed against the other one, viz, the levy price, it has gone up-the customs duty has gone up, excise duty has gone up—in the case of cement from over Rs. 100 to Rs. 300 per tonne. It has gone up three times. Even if there is a State—I am very proud that my State has been one like that—which is wanting to provide concrete roof over the heals of these down-trodden and unfortunate people in the villages, the money for that purpose has been watered down. It means that the number of houses has to be reduced because of the cost escallation. This is what is happening in the field of housing.

By raising the level of the asset limits in the case of MRTP companies from Rs. 20 crores to- Rs. 100 crores, several industrial houses will benefit. There were 180 industrial houses which were registered with MRTP. As a result of this laising of the MRTP level about 100 industrial houses will benefit.

There are other undertakings which do net normally belong to industrial houses. There are 1.800 of such undertakings. As a result of the limit being raised, about 11.000 of such undertakings will be benefited.

Therefore if we look at the budget from any point of view it will be seen that it is only leading to increase the miseries of the poor. This was clear from a TV programme. The TV people thought that common people would praise the budget. They asked for the views of three or four women. They were saying: My gas price has gone up; my copra has gone up; oil has gone up; vegetable pro ducts have gone up. Suddenly, they withdrew it. I will give an illustration. Gas has gone up by Rs. 5; petrol has gone up by Re. 1. Diesel has gone up by 30 paise; kerosene has gone up by 20 paise; Furnace oil has gone up by 20 paise because you say that you want to improve agriculture production. furnace oil is used for fertiliser.

Industrial furnace oil has gone up by 30 paise and on top all these, railway fare has gone up. Auto-fares have gone tip in Hyderabad and Bombay though in Delhi this has not happened. The State

Transport Corporations and private transporters are anxious to incease the fares. There has been an increase in the price of crude as a result of which even salt of the common man has not been saved. What is it that you see in the Budget which has not been taxed? But concession after been given to industrial concession has houses Why did you not think of concessions for the common man? Still you preach that you are lor the man and you are for socialist lommon goals. Have you done anything for the poor man? But if there are others who want to do something for the poor man, you find fault with them. You ask: Why should the Rs. 2 per kg. programme be there? should the mid-day meal programme be there? Why do you pay pension to the Why do you pay agricultural labour? pension to widows and so on and so forth? These are all meant for the welfare of the weaker sections of our society. You want us to stop all these programmes. You do not do it, nor would you allow others to do it. You want to do good only to these who will contribute to your coffers. AH political parties in this Parliament had said that we should clean our politics and we should not allow the monopoly houses to contribute to the political patties. But now we have come out openly that the industrial houses can cantribute to the political parties. beneficiaries? 'lhose parties will the he the beneficiaries which can do some good to them-, they will be beneficiaries. It is very clear from this that there is a linkage, a linkage which is very bad for the country, between the industrial houses on the one hand and the Government of Shri Rajiv Gandhi and Raja Vishwanath Pratap Singh on the ether, who, I think, have combined to loot this country and to make the common man suffer more and if he suffers tomorow, the and more responsibility for that rests squarely with the government and with nobody else. Thankyou, Madam.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE): Now, Mr. Sukuh Please take just 12 minutes so that the other colleagues may get some more time.

SHRI P. N. SUKUL: Thank you very much, Madam. I know how liberal you have been with Shri Lakshmanna just now and I hope you won't discriminate.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE)- I only saiJ that your party has enough time, but you take less time so that your other colleagues may get some more time.

SHRI P. N. SUKUL: Madam Vice-Chairman, notwithstanding the criticism of my friends in the Opposition who per-Lhaps do mot see anything good in this Budget, at the very outset, I should like to congratulate our young and new Finance Minister, Shri Vishwanath Pratap Singh, for presenting a wonderfully balanced and popular Budget that has been widely hailed by almost all sections of the society.

Madam, the new Budget has been hailed as a bold, imaginative, growth-oriented innovative and courageous Budget, and even "The Indian Express", is generally very critical of the policies of the Government and the functioning of the Government has hailed it as one of the most important Budgets since Independence. Shri Rajiv Gandhi, our young and dynamic Prime Minister, is determined not only to make united India agriculturally prosperous, industrially advanced and to root out corruption and black money from the society and these policies of the new Government arc reflected in the Budget. Therefore. I entirely agree with "The Statesman'* when it says that this Budget reflects the new mood of the Government.

Madam, the boldness of the Budget 'its in the fact that despite serious constraints in the resources, both external and internal, it seeks to provide more for the planned development of the country with due emphasis on the schemes meant Tor alleviating poverty, and for generating employment, at least in the rural areas. This boldness becomes more evident when we find thai in the face of a deficit of the order of Rs. 3,349 crores, the Uudget aims at providing tax relief at almost all levels and seeks to grant special relief to the salaried class including the retired of the retiring personnel who are

[Shri P. N. Sukul]

decidedly the worst-affected by the rise in the cost of living. This boldness is 'urther proved by the total reluctance of the Government to let the country's economy lean on the crutches of any kind of foreign assistance. In preparing uie Budget proposals, our imaginative Finance Minister seems to have given serious consideration to the people's capacity to pay as well as the desired growth in the economy. The rise in the exemption limit of Income-Tax from Rs. 15,000 to Rs. 18,000 the abolition of the Compulsory Deposit Scheme, the increase in the ceiling for the payment of bonus from Rs. 750 to Rs. 1,600 the increase in the ceiling for the payment of gratuity from Rs. 36,000 to Rs. 50.000, and the counting of DA as part of pay for the payment of pension—these are some of the welcome measures, Madam. for which the salaried or the fixed-income group people are going to remain ever indebted to the Government of Shri Rajiv Gandhi. The Budget is growth oriented because the rational re-structuring of taxes, both personal and corporate as well as customs duties, will go a long way in mobilizing much more investments and much more savings and also in boosting the tempo of industrial production. More and more entrepreneurs will now be attracted to set up new industries in the country and add to the much needed growth of the country. Thus, the Budget has tried to add a new dimension to our economy and is highy innovative. The innovative spirit of the Finance Minister is also reflected in certain new social welfare programmes announced by him. These programmes show the keenness of the Government to ensure the welfare of the small and marginal farmers as well as the jndust-oikers. The provision that those responsible for the mis-management of the units will not get any financial assistance.. . (Interruption) In situations like crop failure, due to drought, etc., the proposed comprehensive scheme for crop insurance is going to prove a real boon to the small and marginal farmers who ore now to be compensated for the losses sustained by them. I hope this scheme will be brought before Parliament for our consideration within this very session. Similarly, Madam, the social security scheme, whereby a sum of Rs. 3000 i? proposed to be paid to the dependenb of such landless labourers or small or marginal farmers is as die in accidents most welcome. This scheme which is meant for providing the much needed financial assistance to the poorest of the poor families in times of dire need will no doubt be most welcome by all concerned.

Then, Madam, the scheme for setting up a Board for industrial reconstruction. for looking into the sickness of units in the large and medium sectors is undoubtedly a new and welcome step. The provision that those responsible for mismanagement of the units will not get any 'inancial assistance even for new ventures will induce financial discipline and result in saving of units from getting into sickness. Also, Governments intention to bring about legislation for payment of dues to the workers of sick units from banks in the event of closure of the venture is a real innovation and I congratulate the Finance Minister for taking these steps to come to the rescue of the workers of sick units. It shows, Madam. how much concerned the new Government of Shrj Rajiv Gandhi is about the welfare of the industrial workers, and there is no doubt about it that these workers will feel highly obliged to the present Government for the steps being taken to mitigate their sufferings.

It is indeed a matter of great satisfaction that our country's economy which was completely shattered by the erstwhile Janata and the Lok Dal Government is now at a takeoff stage. In foodgrains we are not only selfsufficient but also in a position to assist some African countries afflicted by famine to the tune of more than 100,000 metric tonnes of foodgrains. The industrial growth of 7 per cent is quite satisfactory. The addition of 14,000 MW power generating capacity during the Sixth Plan period, that is, 50 per cent increase in the power generating capacity of the country in one Plan period only, is one of the most commendable achievements of the Gov-crnmw. of Shrimati Indira Gandhi. Similarly, Madam, about 160 per cent crease in the production of crude during the Sixta Plan in five years only is another mijestone in our progressive march towards self-reliance and prosperity; and, to doubt, it is another feather in the cap of Shrimati Indira Gandhi's Government. Still Prof. Lakshmanna calls it a leap arto the darkness and a Budget that will walld up the capitalist society. Moreover, the fact is that the rate of inflation has been brought down from 10 per cent to 5.2 per cent within a period of one year, it speaks volumes about the was strangth of our economy and those successful handling by our Government. Today the rate of inflation is much higher elsewhere in the world. The situation in the communist countries may be somewhat better. But we must not forget that in 1980-81 even the Chinese Government had to defer the execution of new and major programme of planned deveopment to control inflation while India, in spite of all the constraints, our Government went ahead with the Sixth Plan and was also able to contain inflation and keep it within one digit only. This shows the wisdom of our planners and the soundness of our planning.

Madant, we have had a unique history of glanned development in a democracy. The main architect of the modern India, Pandit Jawahartal Nehru, while speaking in the Lok Sabha, on the 22nd of August, 1963, said:

"Planning has, of course, been done in other countries, but not through democratic processes. Other countries which are democratic have not accepted planning, but the combination of these two concepts is rather unique."

So, Madam, it is no mean achievement that despite being a democratic country and in fact the biggest democracy in the world, we have accepted the concept of planned development and notwithstanding the problems of population growth as well as illiteracy coupled with all kinds of superstitions, we have already executed six five year plans successfully are the Seventh Plan is now on the livac.

SHRI NIRMAL CHATTERIEE (West Bengal); Would you permit me an interruption? There is an inaccuracy in that statement.

. 1985-86

SHRI DEBA PRASAD RAY (West Bengal): When Prof. Laksmanna was speaking, I wanted to interrupt, but I was not allowed.

SHRI NIRMAL CHATTERJEF: There have been plans in France and Ingland.

SHRI P. N. SUKUL: Mr. Conterjec. there were so many inaccuracies in what you said. Some of them were pointed out by Mr. Pranab Mukherjee, but not while you were speaking. Just now, a friend from this side was telling about Bengal. You were not there. He was saying that the West Bengal Government has failed to utilise even 50 per cont of the Central allocation for planned devetopment under the Sixth Plan. He also said that out of 2200 crores that the West Bengal Government had to raised from its own resources in the plan sector, they could raised only 152 crores. Even then, Madam, so many people from that side tried to rebut the statement although it was very accurate. What our Government is trying to do is to lift the people above the poverty line. It is no joke. Wo are very sincere about it. The West Bengal Government is a very progressive Gov-The West Bengal Government has the maximum overdrafts in the country and even then the West Bengal Government-1 should say despite misappropriating funds from this side or that side—has not been able to pay even the bonus to all its employees, teachers and The Central Govworkers till today. ernment and the Congress Governments in various States have already paid it. The West Bengal Government has not been able to pay it. Now they just agitate against the Central Government for more funds, but they won't like to improve upon their mismanagement. They won't like to help the down-trodden people and the working people. they have the check to find inaccuracies in our statement and in the budget. What can I do? Madam. I will take another five minutes because I have to make certain suggestions. With that, I will finish [Shri P. N. Sukul]

As I was saying, Madam, the Seventh Plan is now on the anvil. And with food, work and productivity as its main objectives, the Seventh Plan is. perhaps, going to reduce the population living below the poverty line by about 14 or 15 per cent during the Seventh Plan period It will provide us with more food, more employment opportunities and better growth in agricultural as well as industrial sectors. The future of the Country. Madam, is therefore safe, secure and more pro-raising in the hands of Shri Rajiv Gandhi and his Government. And that is why. Madam, I advise my friends in the Opposition 10 wait patiently for and help in the successful execution of the Seventh Five-Year Plan, that is bound to go a long tray in solving, our basic problems of food. employment, productivity and social justice.

However, Madam, there are certain areas to which I would like to attract the attention of the Finance Minister and make a few suggestions for the consideration of the Government. My first suggestion—it is a general suggestion and I with that suggestion and, therefore, I am making that suggestion—is thi proposed hike of 26 paise per litre in the price of kerosene must be withdrawn. Nearly 40 per cent of our population lives below Lhe poverty line and the people in far Rung areas and in hill areas where there is no electrification use only kerosene oil for lighting their lamps. Their children read with the help of those lamps. So, I would like to request our Government to reconsider their decision and not to increase the price of kerosene oil. And at least what they can jo in this connection is that in such villages where there is no electricity and where the backward people and economically backward people live, they should allow three to four litres of kerosene to each family at the old rate, and if they want to have more, of course, they can have it from the open market at the market price.

My Second suggestion is that the price of common salt which is consumed by everybody—right from the President to the most down-trodden man and the

weakest man in our society—should not be allowed to rise. The price of common salt must not be allowed to rise either because of the hike in the railway freight charges or because of the hike in the transportation charges due to the rise in the price of diesel and petrol. I agree that if it is not possible for the Railways to subsidise on that most essentia! commodity, then some other Ministry should come forward and subsidise the price of common salt so mat despite this hike, even the poorest of the poor living in villages gets common salt at least to take his bread with that.

My third suggestion is that the exemption limit of income-tax should be further raised to at least Rs. 20,000 if not Rs. 25,000 because I feel that it will be entirely commensurate with the rise in the cost of living during the last few years.

Madam, my fourth and very important suggestion is that the whole class of salaried public servants should be totally exempted from the payment of income-tax. The whole class of salaried public servants right from the non-gazetted, officer up to the very Cabinet Secretary should be exempted. Why? It is because the entire collection of income-tax from these public servants is not more than five per cent of our total collection of income-tax. That should be looked into by the Finance Minister. If it is just 5 per cent or 7 per cent of the total collection of income-tax, then what I feel is that the entire salaried clas, at least in the public sector must be exempted from the payment of income-tax because that will not mean a material change in our resources. But. on the other hand it will give a great incentive to our employees, to our workers, to our salaried people to refrain from corruption if at all there is any corruptiton among them and to work hard for the fulfilment of their duties and for the proper discharge of their duties and responsibilities. Madam, my fifth suggestion is that bonus should be paid to the Government employees also at the rate of 8.33 per cent. Once the Government has agreed to pay bonus, th«-v call it ex gratia navment. but that is bonus, than the minimum rate admissible

to other workers in the matter of bonus also be paid to Government servants, nongazetted employees and others and there should be no discrimination in this regard. The minimum bonus should be the same. In the maximum, there may be a difference. My sixth suggestion is that there should be a national formula on dearness allowance evolved for the entire salaried class. Madam, it is mainly due to planned development and due to our deficit financing that there is rise in the prices of essential commodities all over the country and this rise is practically same 'all over the country. Whatever. it: Hyderain îs. bad, the same is in Delhi and the same is in Assam. So, it becomes the bounden duty of the Government to compensate the salaried class and workers equally throughout India whether they are State employees, or Central employees or teachars or employees of local bodies. leat, if you cannot help rise in dearness. you should not deprive them of their due share in the dearness allowance. My seventh suggestion. Madam, is that similary there should be a national formula for payment of the need-based minimum wage to all the workers in the country. We have not set been able to evolve such a formula. with the result that wages differ. present minimum wages differ from place to place and if our Government is a sociahe Government, having faith in socialism, socialist ideals, as the case is, I know, then our Government must consider the need for evolving this national formula for neyment of need-based minimum wage alsa

Now, Madam, my last and most importari suggestion is that for containing the evil growth of black money a new and strong currency should be introduced without any avoidable delay. Madam, our Prime Minister's announcement to root out corruption and black money from the society is indeed most laudable. The black money is running a parallel economy in this country and we have had so many discussions in this House and the other House on black money. the Wanchoo Committee estimated that in 1961-62 the amount of black money in circulation in the country at that time was

Rs. 811 crores, today Mr. Madhu Mehta, the convenor of the Hindustani Andolan says that the black money circulation in the country is to the tune of Rs. 65 thousand crores. All our persuasive measures like the Bearer Bonds Scheme and all our punitive measures and all our administrative measures have failed miserably in unearthing this black monney, which our Prime Minister wants to root out. Therefore, Madam, whatever may be the other ways the best way to check the accumulation of black money and unearthing the black money, that exists today, is to introduce a new and strong currency.

Madam, with these words. I support the Budget.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE): I request the friends on this side: Please take only 12 minutes as allotted to you so that your party colleagues may get some more time to speak, Yes, Mr. Aliba Imti, you have eight minutes.

SHRI T. ALIBA IMTI (Nagaland) : Madam Vice-Chairman, the eight minutes time given to me is very short. year, your predecessor was very considerate to give me more than 45 minutes. Even then, Madam Vice-Chairman, I am thankful to you for giving me time to participate in the Budget discussion. I have been participating in the Budget Discussion for the last several years. Budget has got both the elements: it has a bright side and also the dark side. In this manner, in this particular budget also, I find both these elements, are who are involved There are friends absolutely not happy, but there are some points, according to me, which go against the people but there are many points which are very relevant and which are advantageous to the people.

Before I come to the point, since I was absent during the last session, I want to put on record have our deep and profound sorrow and my personal sorrow at the untimely demise of our late Prime Minister, Mrs. Indira Gandhi. She was affectionate, she was kind to Naga people. Naga people liked her in spite of political differences, sometimes ideological differen-

[Shri T. Aliba Imti]

ces and opinion; yet she understood our psychology. She set our trends of thought in many ways, and her very untimely departure from this world, particularly falling prey at the hands of an assassin, was a great shock to the people of Nagaland, and on behalf of the Naga people, I put this on record.

After the last elections and the massive mandate given by the people of India, and when the Anti-Defection Bill was passed. we were watching this new Government with very keen interest. They rot the maximum support from the people of India, and as a first step, they have passed the Anti-Defection Bill in sitting. This was a very admirable thing. As a matter of fact in our small State of Nagaland, my party, Naga National Democratic Party, brought out this Anti-Defection Bill even as early as 1981. In 1982, we passed a resolution because we had no constituted authority to pass a bill and when the Bill was passed here. we were very happy that a new turn, a new approach, to the whole political aspect of India, shall come forward. Alongwith this, we were waiting anxiously for the Budget. There are some friends who are very critical and they were critical in the Railway budget. Of course, Government has to collect taxes in order to meet the requirements. It has to depend on the collection of taxes. But the Railway budget was also something far beyond our own expectations against the welfare of the common people. And as we were still discussing the pros and cons of the Railway budget, this new Rudget has come.

Since I have only 8 or 9 minutes. I would not like to go chapter by chapter or paragraph-wise. There are only two or three points about which I am not very happy personally. Our respected Finance Minister started his speech by quoting a sentence from our late Prime Minister's utterance: quote—"No section of our vast and diverse population should feel foregotten. Their neglect is our collective loss." That is what he quoted. No section of our vast and diverse population should be forgotten. If we forget

them, the loss is not only of that particular section, but it is a common loss;

(The Vice-Chairman Ashri R, Rama-Krishnan in the Chair.)

Alongwith that, I want to quote two sentences from the month of our late Prime Minister. She said, quote "I am among those who believe that no revival of the North is possible without the development of the South and (the East)". She also said "Where there is bondage anywhere, we ourselves cannot be fully free; where there is oppression anywhere, we ourselves cannot soar high", Finance Minister has quoted the late Prime Minister, and which is supplemented by the two sentences which I have quoted above. But I find that the spirit of the Budget, in many places, is contradictory to the opening paragraph !

I find, we are neglected, we are ignored. The Finance Minister says, we will not neglect, we should not neglect and we should not ignore. But I find we are neglected, we are ignored. As I said, a Budget cannot be hundred per cent good and it cannot be hundred per cent had either. I have seen the Budgets of the last five years. I have been participating in the Budget discussion every time. I have come to the conclusion that it is a question of give and take in the Budget.

Sir, our Finance Minister has made the Budget speech in about 160 paragraphs. This includes the taxation side also. But I am very much unhappy to see that he did not care to mention about the Scheduled Castes and the Scheduled Tribes even in one paragraph. His speech contains about 160 paragraphs, as I said. But out of this, he did not think it proper and necessary to mention about the Scheduled Castes and the Scheduled Tribes even in one paragraph. In the last year's Budget, paragraphs 41, 42, 45, 49 and 51, if I remember rightly, claborately dealt with the welfare programmes of the Government of India in regard to the Scheduled Castes and the Scheduled Tribes, As you know, Sir, these people and other weaker sections of the society about 30 per cent of the population in our

country. But our Finance Minister found it not necessary to mention about them. This passes my understanding. He may have an argument that these programmes are a continuing process, that these are going on and, therefore, it was found not necessary to mention about them. He may argue like that. Perhaps, he may have some good reasons tor this. But many people in India do not go through the Budget speech. They read about it only in the newspaptrs. They] know about it through the media. When Castes and other people find that nothing about them, it really discourages them; it hurts them. It hurts people like us. (Time bell ringsP) Sir, I think, you have wanted me too early. I have taken only fivesix minutes

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have already taken ten minutes.

SHRI T. ALIBA IMTI: Another point which I would like to mention is about the increase prices of petroleum products. Things differ from State to it may be all right for industrialised and developed areas. But what ab'out places like Nagaland, Manipur, Mizoram and Meghalaya, where there is no railway service, there is no air service. We do not have bullock-carts. We do not have hand-driven carts. Our transport is only two legs and motor vehicles. If the price of petrol is increased, naturally the expenditure on administrative machinery and non-Plan ptojects will go up and the general developmental work will suffer. I have been seeing that the petroleum prices here having been going up every year. In OPEC countries one litre of petrol costs 25 paise, whereas we have to pay Re. 6.50 or 7.01 paise per Imagine how it is going up. Increased tax on petrol and petroleum products is something which will deprive from attending to even our normal activities. Electricity and power generation in our State is so short that 90 per cent of the houses in Nagaland are using kerosene oil. Even the price for this product is going up. bigger towns like Kohima, Dimapur, where firewood was mostly used, how we are shifting to cooking gas

but the price of cooking gas is also going up. So, this is the problem. Whatever you have mentioned in the budget aootit other developmental things, about multipurpose projects, installation of electricity programmes and all that, it is all right, but the States of Mizoram, Meghalaya, Manipur and Nagaland are the worst sufferers in all respects. There is a tax on kerosene and other things like that. So, I request the Government and the Minister to see if the prices of these essential commodities could be reduced, mobiles have become a part' of life of the Naga tribal people. Without automobiles it is impossible to do even the daily work. So, i request the Government once again not to raise the tax or increase the price of these commodities. (Time bell rings.) Just one sentence more. Only two or three minutes.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN); For one sentence do you want two or three minutes?

SHRi T. ALIBA IMTI; Just one minute more. You must have been hearing now and that our age-old political problems are Even now it is going on. going on. Sometimes somebody's head will chopped off or somebody will be killed in ambush etc. etc. I have been pronouncing and announcing about this problem in this very House not in a small way but in a very serious way, but the situation has not become better. I declare from here that the situation has become wore. I am about Assam., Manipur on speaking Mizoram. As far as Nagaland is concerned, political underground elements are growing up by leaps and bounds and the position is worsening day by day. For the purpose of pleasing the Government or the Home Minister or the Prime Minister in Deihi, may be, some of the spokesmen from the local Government in Nagaland might be announcing that everything is all right, but I tell you that the things are worse. Hundreds of young Naga people are crossing borders, going to Burma and China to get new arms and ammunition. So, once again [am requesting the authorities in Delhi to regard the Nagaland political problem as an important one and solve it as early as possible.

The Budget

थामतो प्रतिभा सिष्ठ (विहार) : कितने बजे 🖓

धवसमाध्यक्ष (यो सार्व रामाहरूणन) : इस मिनट के बाद, साहे तीन वजे।

SHRIMATI PRATIBHA SINGH: Mr. Vice-Chairman, Sir, as our Prime Minister Shri Rajiy Gandhi, says we have to create a dynamic country that is equal to any other country in the world. We have to mudernise India. We have to change the thinking of the people to look ahead in the luture and not 100 much in the past. Sir, this in a nutsirell is the projection what the present Government envisages and in what shope it wants India to grow,

I welcome the hadget. The budget re-Beets the mood of the Government and its investiga of having pragmatism and progreen, which in an Indirect who reflects the mond of the people. This budget is production and batter investment-wiented and not only restorted. The Finance Minimer believes that a tax however istalable it may be, should have no place in the statute book if 4 has autlived its utility. And that is what it has shown in many of the reliefs that it has given to the different categories of las payers.

The quality of the budget is judged by the factors of honesty, economic efficiency, simplicity, equity and social justice, These are the basic factors on which you can judge a hudget whether it is good or bad. Some of the smaller countries like Thailand and South Korea were at the same economic level as India in 1950. What is the condition today? Today the per capita income of these small countries like Thailand is 800 U.S. dollars and it is 1900 US dollars in South Korea. As compared to that in India it is only 270 U.S. dollars. Therefore a new thrust has to be given. Trade of Hong Kong is twice that of India, though populationwise it is only 1 per cent. How and why it is so has to be taken into account and studied if we want India really to pull faster and get prepared for the 21st century. Prosperity will go to the country which has the right fiscal and economic

policies India has spare human resources which, if properly utilised, can be a blessing instead of a problem. This was foreseen by a great poet like Rabindramath Tagore who said: Every in India is a potential power to develop it to any height possible in this world. Of course he mentioned those days िन्हा vile সভা as the population was less. But of course today it is much more. And China has shown that hands do count for progress. Today the number of jobless is nearly 45 million in this country. We must be clear in our minds what exactly we want. Unless there is growth in industry, trade, commerce, however plous our desire may he in boost up growth, increase employment, we cannot do so. For example, again we have to come to West Bengal, What has happened there? Ning hundred industries are facing closure. The labour employed is sitting idle. Therefore the plous during to remove poverty is not fulfilled. Today the world has progressed to fast that words coined fifty years befor fike "proletariat" and "bourgeois" are not soing to fill the bellies. We have to think, we have to project and take up new ideas and new decisions though temporarry they will not be so much relished by contain sections. It is fir these reasons that I sycleome and support the bud-

Emphasis has been shifted from regulation to development and growth both in personal and corporate tax structures. This year's budget allows the tax payer to put his savings wherever he likes. Up till now it was with some constraints, that it should be put in some savings account or Unit Trust or something like that, but this year he has been left free to do as he likes

get and congratulate the Finance Minister

for his pragmatism and holdness.

Some of the salient features in budget are-I won't go into details-schemes like crop insurance. In the case of crop insurance I would only like to caution the Governments that they should frame such easy rules so that the farmer even at the lowest level can benefit from this scheme. Second is the abolition of CDS. Third is raising of ceiling of bonus to Government employees.

the raising of exemption limit for possessal income tax. Here I would respunst that since it is only Rs. 18,000 it bo increased a little higher. This time, for the first time the legitimate dues workers in sick industries have been randed pari passu with secured creditors such as banks in the event of closure of a commany. So far the legitimate dues of the werkers were always put as the end. The abolition of death duty is a great reincl. The expenses on collection was more than what used to be realised on this accounts and the Public Accounts Committee who had recommended abolition of this dedy. So, I would only say that at least by this abolition—because it was fatching were small sums you have relieved peo-Me of the fear of death! मरने के भय से क्रम में कम मिलितों मिल रई।

The asset criterion under the MRTP Act has been raised from Rs. 20 crores to 190 crores. This will help the medium rempanies to spend less time on project elemance. So far they had to run from office to office and they used to change many pairs of shoes in running about. Dehorrsing of 25 industries has removed the suggests of official regulations. Girls' education has been made free up to higner secondary. This has to be complimented because without the education of women-if 50 per cent of the population is left uneducated-no country can pro-More funds have been provided first tural water supply. Now it is Rs. 925 crores instead of Rs. 600 crores. The conty caution I would like to give here is thus it must be monitored and evaluated and wherever defects or loopholes are found they should be plugged so that maximum utilisation of funds is made in allie connection.

The Vice-Chairman (Shri Santosh Kusome Suhu) in the chair.

The IRDP, NREP and the Rural Land-Employment Guarantee Programme and the programme for providing selfemployment opportunities to educated and and are to be strengthened and suproved. I would urge, Sir, that these should also be monitored and results studied because the time has come when only. -as I said-pious intentions won't work. The benefits, the results must be seen and evaluated. It has come to our notice that the banks do not cooperate as much as is required of them in the matter of selfemployment schemes and this being so. we are not able to generate self-employment as desired. In many States people and represented that they had so many rules and so many difficulties with the result that what we want is achieved. Then, one thing more, want to point out, Sir, about harassment of some people who have taken the bank loans When you take a bank loon, you have to put security worth the loan. When people had deposited even three-fourth of the money, the bank officers have taken too much time, and the people have been harassed. I would request the Finance Minister to look sinto this aspect and give direction that the cases are cleared without delay. I have got a number of cases like these in which the people have been harassed for six months, seven monins, one year, two years, at the lowest level of the bank officers.

Sir, the excise duty on bidies must be reduced. Bidies are consumed by the labour, whether it is in farms or in factories. It is the only luxury to these economically lowest strata of people.

VICE-CHAIRMAN (SHRI THE SANTOSH KUMAR SAHU); How much more time will you take?

SHRIMATI PRATIBHA SINGH: little more, Sir. You have given 40 minutes to others.

(SHR# VICE-CHAIRMAN THE. SANTOSH KUMAR SAHU); There is a statement. That is why I am asking.

SHRIMATI PRATIBHA SINGH; He can make the statement. You allow him. I do not mind. I would not waste even a minute.

THE VIC&CHAIRMAN (SHRI SAN-TOSH KUMAR SAHU): Would you wait for the Minister to make his statement*

SHRIMATI PRATIBHA SINGH: Yes.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Thank you.

STATEMENT BY MINISTER

Re, Missing official of soviet Embassy, Mr. Igor Gueja.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): Sir, I would like to inform Hon'ble Member about the latest development relating to the disappearance last week of Mr Igcr Gezha; attache in the Information wing of the Embassy of the USSR in New Delhi.

An official of the USSR Embassy had reported to the Delhi Police authorities on the evening of Sunday, March 17, that Mr. Gezha had left his residence early that morning for the Lodhi Garden for his customary walk, and had not returned. The official expressed anxiety over this and conveyed the USSR Embassy's request for assistance of the Government of India in locating Mr. Gezha's whereabouts. The matter was also formally brought to the notice of the Ministry of

External Affairs, the next morning, by the USSR Embassy.

An intensive search was launched by the Police authorities to ascertain tto whereabouts of the missing Soviet dipky-raat. All possible measures in this regard had been taken by them over rhe last week, but had not yielded any results

Meanwhile, the USSR Embassy had been conveying its anxiety that something untoward may have happened to Mr, Gezha They also indicated on the nigJst of March 23rd, the possibility that he might be in the premises of the US Embassy in New Delhi.

In view of the gravity of the apprehensions expressed¹ by the Soviet Embassy and Government's own serious concern to establish the facts of the case, we then asked for an urgent clarification in ibis regard from the US Embassy.

In response to our query, the US Em-' bassy conveyed to the Ministry of External Affairs yesterday' March 24 that "an employee of the Soviet Embassy Information Department in New Delhi had sought and been granted political asylum by the US Government at a point outside India", and further, that "he is safe and well in thss USA". This information was thereafter conveyed by us the same day to the USSR Embassy.

We have made known our serious concern to the US Government -about this incident and askedi them to let us have full details surrounding it. Government of India are also examining all aspects of the case as to how an official of the Soviet Embassy could have left India clandestinely, in the circumstances mentioned above.